

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                       | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                                  |
|----|----------------------------------------|--------------------------------------------------------------------------------------------|-----------------------------|--------------------------------------------------------------------------------------|
| 1  | D-ARBP/43530/2026<br>ARBP/54/2026      | SANAT PRADHAN<br>VS<br>MANAGING DIRECTOR, ODISHA STATE WAREHOUSING CORPORATION,BHUBANESWAR | RAMESH AGARWAL<br>VS        | //<br>(<br>//                                                                        |
| 2  | D-BLAPL/29354/2026<br>BLAPL/10070/2026 | PAWAN NAIK @ PABAN NAIK<br>VS<br>STATE OF ODISHA                                           | SOUMYA RANJAN DAS<br>VS     | SECTOR-7 /167 /2026<br>S.D.J.M.(P),ROURKELA(Sundargarh)<br>GR/0002419/2026           |
| 3  | D-BLAPL/29416/2026<br>BLAPL/10071/2026 | SUSHANTA BEHERA @ BIJU @ SUSANTA BEHERA<br>VS<br>STATE OF ODISHA                           | SOMANATH MITRA<br>VS        | SPL.TASK FORCE /2 /2025<br>DISTRICT & SESIONS JUDGE,BHUBANE<br>TR/0000036/2025       |
| 4  | D-BLAPL/29417/2026<br>BLAPL/10072/2026 | KALESWAR JAL<br>VS<br>STATE OF ODISHA                                                      | TARA PRASAD MOHAPATRA<br>VS | KHAPRAKHOL /181 /2026<br>SPECIAL JUDGE,PATNAGARH(Balangir)<br>Spl/0000017/2026       |
| 5  | D-BLAPL/29421/2026<br>BLAPL/10073/2026 | SUKANTA NAYAK<br>VS<br>STATE OF ODISHA                                                     | DEBASHREE PARIDA<br>VS      | / /0<br>2ND A.D.J.-CUM-SPL. JUDGE,BHUBANE<br>TR/0000007/2026                         |
| 6  | D-BLAPL/29426/2026<br>BLAPL/10074/2026 | DHANESWAR BARAD<br>VS<br>STATE OF ODISHA(VIG.)                                             | MANAS KUMAR CHAND<br>VS     | ROURKELA VIGILANCE /12 /2026<br>SPL.JUDGE (VIG), SUNDERGARH(Sunda<br>GR/0000010/2026 |
| 7  | D-BLAPL/29429/2026<br>BLAPL/10075/2026 | SUNIL PADHI @ NANDA<br>VS<br>STATE OF ODISHA                                               | MANAS KUMAR CHAND<br>VS     | BALUGAON P.S. /251 /2026<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(P<br>TR/0000101/2026    |
| 8  | D-BLAPL/27690/2026<br>BLAPL/10076/2026 | VIKASH KUMAR YADAV<br>VS<br>STATE OF ODISHA                                                | SWARAJ PATEL<br>VS          | BHASMA /198 /2026<br>J.M.F.C., (R), SUNDARGARH(Sundargarh)<br>GR/0000293/2026        |
| 9  | D-BLAPL/29200/2026<br>BLAPL/10077/2026 | SUBRAT MOHANTY@ LIPU<br>VS<br>STATE OF ODISHA                                              | DEEPAK KU SAHOO<br>VS       | AUL /374 /2026<br>J.M.F.C,AUL(Kendrapara )<br>GR/0000901/2026                        |
| 10 | D-BLAPL/27896/2026<br>BLAPL/10078/2026 | RAJENDRA BEHERA @ BUDHA<br>VS<br>STATE OF ODISHA                                           | JYOTIRMAYA SAHOO<br>VS      | RAMBHA (KHALLIKOTE) /588 /2025<br>A.D.J.,KHALLIKOTE(Ganjam)<br>ST/0000144/2025       |
| 11 | D-BLAPL/28642/2026<br>BLAPL/10079/2026 | JIBAN KUMAR SETHI<br>VS<br>STATE OF ODISHA                                                 | SIDDHARTH SAHU<br>VS        | / /0<br>SPECIAL JUDGE,JAJPUR(Jajapur )<br>Spl/0000016/2026                           |

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|----|----------------------------------------|-------------------------------------------------------------------------------|---------------------------------|-------------------------------------------------------------------------------------------------|
| 12 | D-BLAPL/29495/2026<br>BLAPL/10080/2026 | SANKIRTTAN CHHATRIA<br>VS<br>STATE OF ODISHA                                  | JUGALA KISHORE PANDA<br>VS      | RENGALI /223 /2026<br>SPECIAL JUDGE,JHARSUGUDA(Jharsuguda)<br>Spl/0000060/2026<br>/ /0          |
| 13 | D-BLAPL/29169/2026<br>BLAPL/10081/2026 | RENUKA MALLICK<br>VS<br>STATE OF ODISHA                                       | SURYAKANTA DWIBEDI<br>VS        | SPECIAL JUDGE ASKA(Ganjam)<br>2(A)CC/0000032/2025                                               |
| 14 | D-BLAPL/29171/2026<br>BLAPL/10082/2026 | PRASANTA KUMAR SAMAL<br>VS<br>STATE OF ODISHA                                 | DEBASMAN DAS<br>VS              | MAHANGA /231 /2026<br>CIVIL JUDGE (JD) CUM JMFC,MAHANGA<br>GR/0000356/2026                      |
| 15 | D-BLAPL/28793/2026<br>BLAPL/10083/2026 | MRUTUNJAY SAHOO<br>VS<br>STATE OF ODISHA                                      | BHABANI SHANKAR DASPARIDA<br>VS | SIMULIA /108 /2026<br>A.D.J., SORO(Baleshwar)<br>ST/0000219/2026                                |
| 16 | D-BLAPL/28577/2026<br>BLAPL/10084/2026 | AASHIS P.<br>VS<br>STATE OF ODISHA                                            | RAJIB LOCHAN PATTNNAIK<br>VS    | / /0<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000086/2026                                       |
| 17 | D-BLAPL/29418/2026<br>BLAPL/10085/2026 | BISHNU PRASAD PATTNNAIK @ BIRANCHI NARAYAN PATTNNAIK<br>VS<br>STATE OF ODISHA | DEVASHIS PANDA<br>VS            | S.P.(CID-CRL),CUTTACK /25 /2018<br>S.D.J.M. CIVIL JUDGE (JD),GUNUPUR(Raipur)<br>GR/0000309/2018 |
| 18 | D-BLAPL/28579/2026<br>BLAPL/10086/2026 | UDAY KIRAN R<br>VS<br>STATE OF ODISHA                                         | RAJIB LOCHAN PATTNNAIK<br>VS    | POTTANGI /22 /2026<br>SPECIAL JUDGE,KORAPUT(Koraput)<br>TR/0000015/2026                         |
| 19 | D-BLAPL/29236/2026<br>BLAPL/10087/2026 | NARAYAN MUKHI @ SANIA<br>VS<br>STATE OF ODISHA                                | RAMESH CHANDRA MAHARANA<br>VS   | LALBAG /358 /2026<br>S.D.J.M.,CUTTACK SADAR(Cuttack)<br>GR/0000795/2026                         |
| 20 | D-BLAPL/29232/2026<br>BLAPL/10088/2026 | LIPUN @ SIPUN GOCHHAYAT<br>VS<br>STATE OF ODISHA                              | KHAGESWAR BEHERA<br>VS          | KANIHA /114 /2026<br>SPECIAL JUDGE (POCSO), ANGUL(Anugul)<br>Spl/0000052/2026                   |
| 21 | D-BLAPL/29248/2026<br>BLAPL/10089/2026 | SANJAY KU. BISOI<br>VS<br>STATE OF ODISHA                                     | JAYAKRISHNA MOHAPATRA<br>VS     | MALKANGIRI /101 /2026<br>S.D.J.M.,MALKANGIRI(Malkangiri )<br>GR/0000118/2026                    |
| 22 | D-BLAPL/29250/2026<br>BLAPL/10090/2026 | CHAKRADHAR APAT<br>VS<br>UNION OF INDIA                                       | JAYAKRISHNA MOHAPATRA<br>VS     | NCB BHUBANESWAR /3 /2026<br>A.D.J.,UDALA(Mayurbhanj)<br>Spl/0000002/2026                        |
| 23 | D-BLAPL/29221/2026                     | DUKSHISHYAM@DUKHISHYAM@DUKHI PATEL                                            | JAGABANDHU SAHU                 | SOHELLA /229 /2026                                                                              |

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|----|----------------------------------------|----------------------------------------------------------------|--------------------------------|------------------------------------------------------------------------------|
|    | BLAPL/10091/2026                       | VS<br>STATE OF ODISHA                                          | VS                             | J.M.F.C.-ADDL.CIVIL JUDGE (JD),SOHE                                          |
| 24 | D-BLAPL/29254/2026<br>BLAPL/10092/2026 | LAWA MURMU<br>VS<br>STATE OF ODISHA                            | GAUTAM CHARAN ROUT<br>VS       | GR/0000389/2026<br>JAGATPUR /578 /2026<br>J.M.F.C.,CUTTACK(RURAL)(Cuttack)   |
| 25 | D-BLAPL/29256/2026<br>BLAPL/10093/2026 | MADHIA @ MADHABA @ SAMARENDRA MOHANTY<br>VS<br>STATE OF ODISHA | PRADEEP KUMAR KUNDU<br>VS      | GR/0001350/2026<br>NIALI /345 /2026<br>3RD A.D.J., CUTTACK(Cuttack)          |
| 26 | D-BLAPL/29156/2026<br>BLAPL/10094/2026 | PARAMESWAR PRAMANIK@BAPI<br>VS<br>STATE OF ODISHA              | KULDEEP MOHANTY<br>VS          | Spl/0000008/2026<br>JALESWAR /496 /2026<br>J.M.F.C.,JALESWAR(Baleshwar)      |
| 27 | D-BLAPL/28499/2026<br>BLAPL/10095/2026 | RABINDRA KUMAR MOHANTY<br>VS<br>STATE OF ODISHA                | LAXMI NARAYAN RAYATSINGH<br>VS | CT/0000615/2026<br>KHANDAGIRI P.S. /544 /2026<br>)<br>//                     |
| 28 | D-BLAPL/29695/2026<br>BLAPL/10096/2026 | ESIYA DIGAL<br>VS<br>STATE OF ODISHA                           | SOUBHAGYA KUMAR DASH<br>VS     | / /0<br>SPECIAL JUDGE ASKA(Ganjam)                                           |
| 29 | D-BLAPL/29696/2026<br>BLAPL/10097/2026 | KAILASH CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                | SOUBHAGYA KUMAR DASH<br>VS     | 2(A)CC/0000023/2026<br>/ /0<br>SPECIAL JUDGE ASKA(Ganjam)                    |
| 30 | D-BLAPL/29701/2026<br>BLAPL/10098/2026 | SONU PRADHANI<br>VS<br>STATE OF ODISHA                         | MAHES DAS<br>VS                | 2(A)CC/0000014/2026<br>BALLIGUDA /189 /2026<br>S.D.J.M.,BALLIGUDA(Kandhamal) |
| 31 | D-BLAPL/29706/2026<br>BLAPL/10099/2026 | KANSA DIGAL<br>VS<br>STATE OF ODISHA                           | MAHES DAS<br>VS                | CT/0000324/2026<br>K.NUAGOAN /47 /2023<br>SPECIAL JUDGE,BALLIGUDA(Kandhamal) |
| 32 | D-BLAPL/29122/2026<br>BLAPL/10100/2026 | JAMBUBATI SAHOO<br>VS<br>STATE OF ODISHA                       | LAXMI CHARAN BEHERA<br>VS      | Spl/0000033/2023<br>AUL /59 /2026<br>J.M.F.C.,AUL(Kendrapara )               |
| 33 | D-BLAPL/27571/2026<br>BLAPL/10101/2026 | KIRAN SAHU<br>VS<br>STATE OF ODISHA                            | SAHASRANSU SOURAV<br>VS        | GR/0000098/2026<br>/ /<br>SPECIAL JUDGE,ANGUL(Anugul )                       |
| 34 | D-BLAPL/28619/2026<br>BLAPL/10102/2026 | TAPUNA MOHANTY<br>VS                                           | PRANAYANEE DASMOHAPATRA<br>VS  | Spl/0000039/2026<br>/ /0<br>SPECIAL JUDGE, NIMAPARA(Puri)                    |

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|----|----------------------------------------|----------------------------------------------------------------------|-----------------------------|-----------------------------------------------------------------------------------------------------|
| 35 | D-BLAPL/28654/2026<br>BLAPL/10103/2026 | STATE OF ODISHA<br>BIBHU PRASAD BHUYAN<br>VS                         | JYOTIRMAYA SAHOO<br>VS      | Spl/0000063/2026<br>KABISURYANAGAR /537 /2026<br>J.M.F.C.,KABISURYANAGAR(Ganjam)<br>GR/0000524/2026 |
| 36 | D-BLAPL/28664/2026<br>BLAPL/10104/2026 | STATE OF ODISHA<br>ROHIT @ MR ROHIT<br>VS                            | AMLAN SHAKTI PAUL<br>VS     | / /0<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>TR/0000405/2025                                        |
| 37 | D-BLAPL/28783/2026<br>BLAPL/10105/2026 | STATE OF ODISHA<br>P.AJAYA @ P.AJAY<br>VS                            | SARADA PRASAD DASH<br>VS    | ASKA /285 /2026<br>J.M.F.C.,ASKA(Ganjam)<br>GR/0000925/2026                                         |
| 38 | D-BLAPL/28841/2026<br>BLAPL/10106/2026 | STATE OF ODISHA<br>DEBI @ DEVI PRASAD JENA @ BUBU<br>VS              | ARIJEET MISHRA<br>VS        | BADAGODA P.S. /556 /2025<br>AD-HOC A.D.J.(FTSC-II),BHUBANESWAR<br>TR/0000588/2025                   |
| 39 | D-BLAPL/29269/2026<br>BLAPL/10107/2026 | STATE OF ODISHA<br>NARAYANA BEHERA<br>VS                             | DEBASHIS ROUTRAY<br>VS      | BALIANTA P.S. /195 /2026<br>SPECIAL JUDGE, (C.B.I.-II),BHUBANESWAR<br>Spl/0000345/2026              |
| 40 | D-BLAPL/28950/2026<br>BLAPL/10108/2026 | STATE OF ODISHA<br>BABU DAS @ AGADHU<br>VS                           | PRAFULLA KUMAR KHATEI<br>VS | BALUGAON P.S. /377 /2026<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(Khordha)<br>TR/0000158/2026            |
| 41 | D-BLAPL/29270/2026<br>BLAPL/10109/2026 | STATE OF ODISHA<br>RABINDRA SAHU<br>VS                               | ASHOK DAS<br>VS             | G.R.P.S.,BERHAMPUR /101 /2026<br>A.D.J. CUM SPECIAL JUDGE,BERHAMPUR<br>Spl/0000114/2026             |
| 42 | D-BLAPL/29278/2026<br>BLAPL/10110/2026 | STATE OF ODISHA<br>SUMIT PAN @ KUMBHAR @ SUMIT KUMAR PAN<br>VS       | BISWORANJAN SWAIN<br>VS     | BIRMITRAPUR /88 /2025<br>2ND A.D.J.,ROURKELA(Sundargarh)<br>ST/0000157/2025                         |
| 43 | D-BLAPL/29161/2026<br>BLAPL/10111/2026 | STATE OF ODISHA<br>SUSANTA@TAPAN KUMAR NAIK<br>VS                    | SATYANARAYAN MISHRA<br>VS   | AMPANI /52 /2026<br>J.M.F.C, KOKSARA(Kalahandi)<br>CT/0000193/2026                                  |
| 44 | D-BLAPL/29496/2026<br>BLAPL/10112/2026 | STATE OF ODISHA<br>ABHAY KUMAR NATH<br>VS                            | SAMBIT BISWAL<br>VS         | KUJANGA /204 /2026<br>J.M.F.C.,KUJANG(Jagatsinghapur )<br>GR/0000709/2026                           |
| 45 | D-BLAPL/29196/2026<br>BLAPL/10113/2026 | STATE OF ODISHA<br>JENISH NAYAK@JENIS NAYAK<br>VS<br>STATE OF ODISHA | BIJAY KUMAR BEHERA<br>VS    | / /<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>TR/0000239/2025                                         |

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|----|----------------------------------------|-----------------------------------------------------------------|--------------------------------|-----------------------------------------------------------------------------------------------|
| 46 | D-BLAPL/29268/2026<br>BLAPL/10114/2026 | SARAT BEHERA @ BAYA @ PINTU<br>VS<br>STATE OF ODISHA            | AMLAN SHAKTI PAUL<br>VS        | KHURDA MODEL /524 /2026<br>SPECIAL JUDGE (NDPS),KHURDA(Khordha)<br>TR/0000165/2026            |
| 47 | D-BLAPL/29283/2026<br>BLAPL/10115/2026 | SONU @ SONU NIGAM BISWAL<br>VS<br>STATE OF ODISHA               | AMITAV TRIPATHY<br>VS          | NUAGAON /49 /2026<br>S.D.J.M. CIVIL JUDGE (JD),NAYAGARH<br>GR/0000287/2026                    |
| 48 | D-BLAPL/29285/2026<br>BLAPL/10116/2026 | SANKAR SAHOO<br>VS<br>STATE OF ODISHA                           | PRIYA RANJAN SINGH<br>VS       | DHENKANAL TOWN /558 /2026<br>S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL<br>GR/0001216/2026           |
| 49 | D-BLAPL/29497/2026<br>BLAPL/10117/2026 | SIMON SEKHAR NAYAK<br>VS<br>STATE OF ODISHA                     | BISWAJIT RANJAN TRIPATHY<br>VS | SPECIAL CRIME UNIT /5 /2026<br>3RD A.D.J., BHUBANESWAR(Khordha )<br>TR/0000175/2026           |
| 50 | D-BLAPL/29287/2026<br>BLAPL/10118/2026 | SONU @ SONU NIGAM BISWAL<br>VS<br>STATE OF ODISHA               | AMITAV TRIPATHY<br>VS          | NAYAGARH SADAR /61 /2026<br>S.D.J.M. CIVIL JUDGE (JD),NAYAGARH<br>GR/0000284/2026             |
| 51 | D-BLAPL/29633/2026<br>BLAPL/10119/2026 | PRIYABRATA MOHANTY<br>VS<br>STATE OF ODISHA                     | SOUMENDRA PATTANAIK<br>VS      | PAHALA /344 /2026<br>J.M.F.C.,BHUBANESWAR(Khordha )<br>GR/0001797/2026                        |
| 52 | D-BLAPL/27968/2026<br>BLAPL/10120/2026 | SURESH KUMAR BARIK@SURESH BARIK@MANGUA<br>VS<br>STATE OF ODISHA | SAROJ KUMAR BHUYAN<br>VS       | BENTKAR (42 MOUZA) UPD CUTTACK<br>SPECIAL JUDGE (POCSO), CUTTACK(Cuttack)<br>Spl/0000152/2026 |
| 53 | D-BLAPL/28181/2026<br>BLAPL/10121/2026 | KANHU LENKA<br>VS<br>STATE OF ODISHA                            | SANJIB KUMAR BHANJADEO<br>VS   | KABISURYANAGAR /306 /2024<br>A.D.J.,KODALA(Ganjam)<br>ST/0000164/2024                         |
| 54 | D-BLAPL/29289/2026<br>BLAPL/10122/2026 | KATHIA @ SANKAR CHOUDHURY<br>VS<br>STATE OF ODISHA              | AMITAV TRIPATHY<br>VS          | ITAMATI /106 /2026<br>S.D.J.M. CIVIL JUDGE (JD),NAYAGARH<br>GR/0000283/2026                   |
| 55 | D-BLAPL/29290/2026<br>BLAPL/10123/2026 | PRADEEP SAHOO<br>VS<br>STATE OF ODISHA                          | AMITAV TRIPATHY<br>VS          | KIAKATA /90 /2026<br>S.D.J.M.,ATHMALLIK(Anugul )<br>GR/0000947/2026                           |
| 56 | D-BLAPL/28635/2026<br>BLAPL/10124/2026 | HARI PRASAD DAS<br>VS<br>STATE OF ODISHA                        | SANJIB KUMAR BHANJADEO<br>VS   | ANGUL TOWN /1153 /2025<br>SPECIAL JUDGE,ANGUL(Anugul )<br>Spl/0000036/2025                    |
| 57 | D-BLAPL/29596/2026                     | TUKUNA GOUDA                                                    | RAMESH CHANDRA MAHARANA        | KHANDAGIRI P.S. /838 /2026                                                                    |

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|    | BLAPL/10125/2026                       | VS<br>STATE OF ODISHA                                                                                | VS                              | DISTRICT & SESIONS JUDGE,BHUBANESWAR<br>TR/0000569/2026                                      |
| 58 | D-BLAPL/29298/2026<br>BLAPL/10126/2026 | SAMIT KARSEL @ KALSER<br>VS<br>STATE OF ODISHA                                                       | DHIRENDRA KUMAR MOHAPATRA<br>VS | SUNDARGARH SADAR /386 /2026<br>SPECIAL JUDGE (POCSO), SUNDARGARH<br>Spl/0000128/2026         |
| 59 | D-BLAPL/28856/2026<br>BLAPL/10127/2026 | TUTU BEHERA<br>VS<br>STATE OF ODISHA                                                                 | SRIKANTA MAHUNTA<br>VS          | K.NUAGOAN /120 /2025<br>SPECIAL JUDGE,BALLIGUDA(Kandhamar)<br>Spl/0000130/2025               |
| 60 | D-BLAPL/29583/2026<br>BLAPL/10128/2026 | SIBARAM NAIK<br>VS<br>STATE OF ODISHA                                                                | SOMANATH MITRA<br>VS            | / /0<br>2ND A.D.J.,CUTTACK(Cuttack)<br>2(A)CC/0000058/2026                                   |
| 61 | D-BLAPL/29591/2026<br>BLAPL/10129/2026 | SAMEER KHAN @ SAMIR @ MUNA @ MOHAN<br>VS<br>STATE OF ODISHA                                          | RAMESH CHANDRA MAHARANA<br>VS   | SPECIAL CRIME UNIT /3 /2026<br>A.D.J.,BHUBANESWAR(Khordha )<br>TR/0000128/2026               |
| 62 | D-BLAPL/29605/2026<br>BLAPL/10130/2026 | J.PRAKASH<br>VS<br>STATE OF ODISHA                                                                   | JYOTIRMAYA SAHOO<br>VS          | RAMBHA (KHALLIKOTE) /581 /2026<br>J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALIKOTE<br>GR/0001749/2026 |
| 63 | D-CMAPL/10141/2026<br>CMAPL/135/2026   | DAYANIDHI BISWAL<br>VS<br>B.M.,BALASORE-BHADRAK CENTRAL CO-OPERATIVE BANK LTD., SORO BRANCH,BALASORE | AJAYA KUMAR TRIPATHY<br>VS      | / /<br>()<br>//                                                                              |
| 64 | D-CMP/45844/2026<br>CMP/1689/2026      | ARUN KUMAR<br>VS<br>N. SUSHEELA DEVI                                                                 | SOUMYA MISHRA<br>VS             | / /<br>DIST.& SESSIONS JUDGE,RAYAGADA(Raipur)<br>CMA/0000003/2023                            |
| 65 | D-CMP/45132/2026<br>CMP/1690/2026      | NILAMANI NAIK @ NILANCHALA BIHARI NAIK<br>VS<br>SUKA BAG                                             | SURYAKANTA DASH<br>VS           | / /<br>CIVIL JUDGE (SD),BHAWANIPATNA(Kaushalgarh)<br>CS/0000005/2022                         |
| 66 | D-CMP/45346/2026<br>CMP/1691/2026      | HARIHAR MISHRA<br>VS<br>BHUBANANANDA MISHRA                                                          | SOURAV SUMAN BHUYAN<br>VS       | / /<br>A.D.J.,NAYAGARH(Nayagarh )<br>Fao/0000007/2026                                        |
| 67 | D-CMP/45396/2026<br>CMP/1692/2026      | NILAMANI SETHI<br>VS<br>GURUCHARAN SETHI                                                             | BHABANI SHANKAR DASPARIDA<br>VS | / /<br>DIST.&SESSIONS JUDGE,KENDRAPARA<br>Fao/0000011/2026                                   |
| 68 | D-CMP/24166/2026<br>CMP/1693/2026      | KHAGESWAR TANDI<br>VS                                                                                | SUJAY SHANKER SINGHDEO<br>VS    | / /<br>DISTRICT & SESSIONS JUDGE, BHAWANIPATNA                                               |

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| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                       | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT                                             |
|----|---------------------------------------|------------------------------------------------------------------------------------------------------------|-----------------------------|---------------------------------------------------------------------------------|
| 69 | D-CMP/41415/2026<br>CMP/1694/2026     | PRAMILA DURGA<br>GAYATRI DEVI IRANI<br>VS<br>DILLIP CHANDRA SINGH DEO                                      | ARUN KUMAR MISHRA (2)<br>VS | RFA/0000003/2025<br>//<br>2ND ADDL.CIVIL JUDGE(S.D.),CUTTACK<br>EC/0000064/2015 |
| 70 | D-CMP/46105/2026<br>CMP/1695/2026     | RATILAL DHARMASI CHOUHAN<br>VS<br>DAMAYANTI PANDA                                                          | AMIT PRASAD BOSE<br>VS      | //<br>3RD A.D.J.-CUM-SPL.JUDGE, BERHAMPUR<br>Fao/0000010/2026                   |
| 71 | D-CONTC/45726/2026<br>CONTC/6746/2026 | NIKHIL KUMAR SAHOO<br>VS<br>PRIYADARSHI SANGRAM KESHARI KHUNTIA,OAS, TAHASILDAR, BHADRAK                   | ADV.<br>VS                  | //<br>0<br>//                                                                   |
| 72 | D-CONTC/45070/2026<br>CONTC/6747/2026 | PRADIPTA KUMAR PATTANAIK<br>VS<br>DR. N.T.NAIK, PRINCIPAL SECRETARY TO GOVT., S AND ME DEPT.,KHORDA        | ADV.<br>VS                  | //<br>0<br>//                                                                   |
| 73 | D-CONTC/45799/2026<br>CONTC/6748/2026 | PRABINO KUMAR PATRO<br>VS<br>DR.N.THIRUMALA NAIK, IAS                                                      | ADV.<br>VS                  | //<br>0<br>//                                                                   |
| 74 | D-CONTC/45891/2026<br>CONTC/6749/2026 | PRAMOD KUMAR MOHANTY<br>VS<br>ER.DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, KHURDHA | ADV.<br>VS                  | //<br>0<br>//                                                                   |
| 75 | D-CONTC/45893/2026<br>CONTC/6750/2026 | AKSHAYA KUMAR MOHAPATRA<br>VS<br>GIRISH S.N., IAS                                                          | ADV.<br>VS                  | //<br>0<br>//                                                                   |
| 76 | D-CONTC/45694/2026<br>CONTC/6751/2026 | DR. RAM PRASAD SAHU<br>VS<br>A. ASWATHY S,IAS                                                              | ADV.<br>VS                  | //<br>0<br>//                                                                   |
| 77 | D-CONTC/45935/2026<br>CONTC/6752/2026 | UJJWAL SAHU<br>VS<br>DR. N. THIRUMALA NAIK, COMMISSIONER CUM SECRETARY, SCHOOL AND MASS EDUCATION DEPTT.   | ADV<br>VS                   | //<br>0<br>//                                                                   |
| 78 | D-CONTC/45986/2026<br>CONTC/6753/2026 | JAYA SINGH PUTA<br>VS<br>ROHIT KUMAR LENKA, DIRECTOR OF MINES, ODISHA                                      | ADV<br>VS                   | //<br>0<br>//                                                                   |
| 79 | D-CONTC/45701/2026<br>CONTC/6754/2026 | NARENDRA KUMAR MISHRA<br>VS<br>DR. N. THIRUMALA NAIK,IAS                                                   | SUKANTA KUMAR MISHRA<br>VS  | //<br>0<br>//                                                                   |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                                       | COUNSEL FOR PETNR./APPEL                  | PS CASE/ LOWER COURT CASE /DISTRICT |
|----|---------------------------------------|----------------------------------------------------------------------------------------------------------------------------|-------------------------------------------|-------------------------------------|
| 80 | D-CONTC/45987/2026<br>CONTC/6755/2026 | ASHOK KUMAR MOHANTY<br>VS<br>DATTATRAYA BHAUSAHEB SHINDE, COLLECTOR AND DISTRICT MAGISTRATE, CUTTACK                       | ADV<br>VS<br>SWAPNIL ROY                  | //<br>0<br>//                       |
| 81 | D-CONTC/45988/2026<br>CONTC/6756/2026 | NIMAI CHARAN SENAPATI<br>VS<br>DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR               | SWAPNIL ROY<br>VS<br>SUKANTA KUMAR MISHRA | //<br>0<br>//                       |
| 82 | D-CONTC/45704/2026<br>CONTC/6757/2026 | CHANDRA SEKHAR MOHANTY<br>VS<br>DR. N. THIRUMALA NAIK, IAS                                                                 | SUKANTA KUMAR MISHRA<br>VS<br>MANAS PATI  | //<br>0<br>//                       |
| 83 | D-CONTC/45989/2026<br>CONTC/6758/2026 | NANDI KISHOR NATH<br>VS<br>PRADIP KUMAR JENA, ENGINEER IN CHIEF RURAL WORKS-I, ODISHA, KHORDHA, BHUBANESWAR                | MANAS PATI<br>VS<br>SWAPNIL ROY           | //<br>0<br>//                       |
| 84 | D-CONTC/45990/2026<br>CONTC/6759/2026 | AMIR PRASAD BEHERA<br>VS<br>DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR                  | SWAPNIL ROY<br>VS<br>AMIT PRASAD BOSE     | //<br>0<br>//                       |
| 85 | D-CONTC/45705/2026<br>CONTC/6760/2026 | JAGABANDHU JENA<br>VS<br>SARA HEMBRAM, TAHASILDAR, BONTH TAHASIL, BHADRAK                                                  | AMIT PRASAD BOSE<br>VS<br>SWAPNIL ROY     | //<br>0<br>//                       |
| 86 | D-CONTC/45991/2026<br>CONTC/6761/2026 | PRAMOD KUMAR KAR<br>VS<br>DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR                    | SWAPNIL ROY<br>VS<br>SWAPNIL ROY          | //<br>0<br>//                       |
| 87 | D-CONTC/45992/2026<br>CONTC/6762/2026 | SRIDHAR PRATAP SINGH<br>VS<br>DILLIP KUMAR ROUT, ENGINEER IN CHIEF, WATER RESOURCES DEPARTMENT, BHUBANESWAR                | SWAPNIL ROY<br>VS<br>ADV                  | //<br>0<br>//                       |
| 88 | D-CONTC/43392/2026<br>CONTC/6763/2026 | NIRMALA CHANDRA PANIGRAHI<br>VS<br>DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT. | ADV<br>VS<br>ADV.                         | //<br>0<br>//                       |
| 89 | D-CONTC/44729/2026<br>CONTC/6764/2026 | SAROJ KUMAR MALLICK<br>VS<br>SANJEEB KUMAR SAMAL, PRINCIPAL IN CHARGE OF CHITALO DEGREE MOHAVIDYALAYA, CHITALO             | ADV.<br>VS<br>ADV.                        | //<br>0<br>//                       |
| 90 | D-CONTC/44439/2026<br>CONTC/6765/2026 | BASANTI DEVI<br>VS<br>MRINALINI DARSWAL, IAS                                                                               | ADV.<br>VS<br>ADV.                        | //<br>0<br>//                       |
| 91 | D-CONTC/44926/2026                    | SUKADEV JENA                                                                                                               | ADV.                                      | //                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                              | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|---------------------------------------|-------------------------------------------------------------------------------------------------------------------|-------------------------------|-------------------------------------|
|     | CONTC/6766/2026                       | VS<br>J.SONAL, COLLECTOR AND DIST.MAGISTRATE, JAGATSINGHPUR                                                       | VS                            | 0<br>//                             |
| 92  | D-CONTC/45916/2026<br>CONTC/6767/2026 | AJU PATEL<br>VS<br>PURNA CHANDRA SETHY, D.E.O., MAYURBHANJ                                                        | ADV.<br>VS                    | //<br>0<br>//                       |
| 93  | D-CONTC/43644/2026<br>CONTC/6768/2026 | KUNILATA ROUT<br>VS<br>HEMANT SHARMA, I.A.S                                                                       | PRAVAT KUMAR LENKA<br>VS      | //<br>0<br>//                       |
| 94  | D-CONTC/44826/2026<br>CONTC/6769/2026 | RITA DAS<br>VS<br>HEMAKANT SAY, I.A.S                                                                             | ADV.<br>VS                    | //<br>0<br>//                       |
| 95  | D-CONTC/45313/2026<br>CONTC/6770/2026 | TAPAN KUMAR CHOUDHURY<br>VS<br>SURESH KUMAR VASHISHTH, PRINCIPAL SECRETARY, GA AND PG DEPARTMENT, GOVT. OF ODISHA | ADV.<br>VS                    | //<br>0<br>//                       |
| 96  | D-CONTC/45301/2026<br>CONTC/6771/2026 | MEENATI MALLA<br>VS<br>DR. ABHISEKH MISHRA, DEPUTY DIRECTOR, NEWS DOORDARSHAN KENDRA, BHUBANESWAR                 | ADV<br>VS                     | //<br>0<br>//                       |
| 97  | D-CONTC/45302/2026<br>CONTC/6772/2026 | NEEHAR PRASAD MALLICK<br>VS<br>DR. ABHISEKH MISHRA, DEPUTY DIRECTOR NEWS DOORDARSHAN KENDRA, BHUBANESWAR          | ADV<br>VS                     | //<br>0<br>//                       |
| 98  | D-CONTC/42059/2026<br>CONTC/6773/2026 | NALINI PRAVA SABAT<br>VS<br>MANORANJAN SAHU, O.A.S.(1),ADDL. SUB COLLECTOR,BHUBANESWAR                            | SUDHANSU SEKHAR JENA<br>VS    | //<br>0<br>//                       |
| 99  | D-CONTC/42060/2026<br>CONTC/6774/2026 | NALINIPRAVA SABAT<br>VS<br>MANORANJAN SAHU, O.A.S.(1),ADDL. SUB COLLECTOR,BHUBANESWAR                             | SUDHANSU SEKHAR JENA<br>VS    | //<br>0<br>//                       |
| 100 | D-CONTC/45589/2026<br>CONTC/6775/2026 | SUVENDU KUMAR MISHRA<br>VS<br>ABDAAL M. AKHTAR, IAS, COLLECTOR AND DISTRICT MAGISTRATE, ANGUL                     | DR. BINODA KUMAR MISHRA<br>VS | //<br>0<br>//                       |
| 101 | D-CONTC/46013/2026<br>CONTC/6776/2026 | DR. BINAYAK PADHY<br>VS<br>ARVIND AGARWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.,BHUBANESWAR         | SANDHYARANI PANI<br>VS        | //<br>0<br>//                       |
| 102 | D-CONTC/46014/2026<br>CONTC/6777/2026 | BENULATA DEI<br>VS                                                                                                | ADV.<br>VS                    | //<br>0                             |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                                             | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT                                                            |
|-----|---------------------------------------|------------------------------------------------------------------------------------------------------------------|------------------------------------|------------------------------------------------------------------------------------------------|
| 103 | D-CONTC/46028/2026<br>CONTC/6778/2026 | ASWATHY, I.A.S.<br>ARUNDHATI KAR<br>VS                                                                           | ADV.<br>VS                         | //<br>//<br>0                                                                                  |
| 104 | D-CONTC/46030/2026<br>CONTC/6779/2026 | ASWATHY, I.A.S.<br>SARITA PARIDA<br>VS                                                                           | ADV.<br>VS                         | //<br>//<br>0                                                                                  |
| 105 | D-CONTC/46039/2026<br>CONTC/6780/2026 | ASWATHY, I.A.S.<br>PRABIR KUMAR PATRA<br>VS                                                                      | ADV.<br>VS                         | //<br>//<br>0                                                                                  |
| 106 | D-CONTC/46068/2026<br>CONTC/6781/2026 | DR.RABINDRANATH MISHRA, DIRECTOR, PUBLIC HEALTH, ODISHA<br>MANISHA MANJARI PRUSTY<br>VS                          | ADV.<br>VS                         | //<br>//<br>0                                                                                  |
| 107 | D-CONTC/46229/2026<br>CONTC/6782/2026 | ASWATHY, I.A.S.<br>ANANTA KUMAR SARAP<br>VS                                                                      | ADV<br>VS                          | //<br>//<br>0                                                                                  |
| 108 | D-CONTC/30248/2026<br>CONTC/6783/2026 | DR. N. THIRUMALA NAIK, IAS, COMMISSIONER CUM SECRETARY SCHOOL AND MASS EDUCATION DEPTT.<br>SATRUGHNA SAMAL<br>VS | ADV.<br>VS                         | //<br>//<br>0                                                                                  |
| 109 | D-CONTC/44249/2026<br>CONTC/6784/2026 | ARINDAM DAKUA, IAS<br>TRILOCHAN SAHOO<br>VS                                                                      | SHASHANKA SHEKHAR PATRA<br>VS      | //<br>//<br>0                                                                                  |
| 110 | D-CRLA/28768/2026<br>CRLA/922/2026    | DR. THIRUMALA NAIK, I.A.S.<br>MANAS PRADHAN<br>VS                                                                | AMLAN SHAKTI PAUL<br>VS            | //<br>RANPUR /131 /2014<br>SPECIAL JUDGE (POCSO), NAYAGARH(K                                   |
| 111 | D-CRLA/28767/2026<br>CRLA/923/2026    | STATE OF ODISHA<br>SALIMUDDIN KHAN @ ABU<br>VS                                                                   | AMLAN SHAKTI PAUL<br>VS            | TR/0000181/2022<br>BOLAGARH P.S. /86 /2025<br>1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K               |
| 112 | D-CRLLP/25130/2026<br>CRLLP/71/2026   | STATE OF ODISHA<br>STATE OF ODISHA<br>VS                                                                         | SATYABRATA MOHANTY,A.G.A.<br>VS    | TR/0000035/2025<br>RAGHUNATHPALI /19 /2025<br>AD-HOC A.D.J. (FTSC),ROURKELA(Sund               |
| 113 | D-CRLLP/28008/2026<br>CRLLP/72/2026   | SUSANTA PANDA@ BABUNI<br>STATE OF ODISHA<br>VS<br>SASHIKANT XALXO@BHUTAN                                         | PARTHA SARATHI NAYAK, A.G.A.<br>VS | Spl/0000004/2025<br>CHHEND /83 /2021<br>AD-HOC A.D.J. (FTSC),ROURKELA(Sund<br>Spl/0000092/2021 |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                               | COUNSEL FOR PETNR./APPEL      | PS CASE/ LOWER COURT CASE /DISTRICT                                         |
|-----|---------------------------------------|----------------------------------------------------|-------------------------------|-----------------------------------------------------------------------------|
| 114 | D-CRLMC/29061/2026<br>CRLMC/3582/2026 | SUNDAR MOHAN PRUSTY<br>VS<br>STATE OF ODISHA       | BIRENDRA KUMAR PARDHI<br>VS   | RARUAN /39 /2016<br>S.D.J.M.-CIVIL JUDGE (SD),KARANJIA(M<br>GR/0000288/2016 |
| 115 | D-CRLMC/27371/2026<br>CRLMC/3583/2026 | PRADEEP KUMAR JENA<br>VS<br>STATE OF ODISHA        | PRASANTA KUMAR JENA<br>VS     | BARKOTE /267 /2016<br>J.M.F.C., BARKOTE(Debagarh )<br>CT/0000844/2016       |
| 116 | D-CRLMC/29104/2026<br>CRLMC/3584/2026 | NABAGHANA ROUT@NABA<br>VS<br>STATE OF ODISHA       | PRASANTA KUMAR NANDA<br>VS    | KHURDA SADAR /75 /2010<br>S.D.J.M.,KHURDA(Khordha )<br>GR/0000789/2010      |
| 117 | D-CRLMC/29134/2026<br>CRLMC/3585/2026 | LITU @ GYANARANJAN SABATA<br>VS<br>STATE OF ODISHA | KABIRAJ PRADHAN<br>VS         | SECTOR-3 /128 /2014<br>1ST. A.D.J.,ROURKELA(Sundargarh)<br>Spl/0000001/2014 |
| 118 | D-CRLMC/29138/2026<br>CRLMC/3586/2026 | MITU@MANORANJAN SABAT<br>VS<br>STATE OF ODISHA     | KABIRAJ PRADHAN<br>VS         | SECTOR-3 /128 /2014<br>1ST. A.D.J.,ROURKELA(Sundargarh)<br>Spl/0000001/2014 |
| 119 | D-CRLMC/28641/2026<br>CRLMC/3587/2026 | BATULA PANDABA<br>VS<br>STATE OF ODISHA            | RAMANI KANTA PATTANAIAK<br>VS | / /0<br>CIVIL JUDGE (SD),DHENKANAL(Dhenka<br>ICC/0000190/2022               |
| 120 | D-CRLMC/29199/2026<br>CRLMC/3588/2026 | ASIT KUMAR SWAIN<br>VS<br>STATE OF ODISHA          | SARADA PRASAD DASH<br>VS      | / /0<br>J.M.F.C.,CHANDIKHOLE(Jajapur )<br>ICC/0000095/2021                  |
| 121 | D-CRLMC/27481/2026<br>CRLMC/3589/2026 | SUSHAMA VERMA<br>VS<br>REPUBLIC OF INDIA           | PREM KUMAR DAS<br>VS          | / /0<br>SPECIAL C.J.M.(CBI),BHUBANESWAR(K<br>CRMC/0000004/2021              |
| 122 | D-CRLMC/28942/2026<br>CRLMC/3590/2026 | BIPIN BIHARI SATPATHY<br>VS<br>STATE OF ODISHA     | BYOMAKESH TRIPATHY<br>VS      | MOTANGA /26 /2026<br>J.M.F.C.,DHENKANAL(Dhenkanal)<br>GR/0000045/2026       |
| 123 | D-CRLMC/29017/2026<br>CRLMC/3591/2026 | LAXMI PRIYA NAYAK<br>VS<br>STATE OF ODISHA         | BYOMAKESH TRIPATHY<br>VS      | PIPLI /125 /2026<br>J.M.F.C.,PIPLI(Puri)<br>GR/0000174/2026                 |
| 124 | D-CRLMC/29626/2026<br>CRLMC/3592/2026 | SUNIL KUMAR DALAI<br>VS<br>STATE OF ODISHA         | ANJAN KUMAR BISWAL<br>VS      | MANGALA BAG /305 /2026<br>J.M.F.C.,CUTTACK(Cuttack)<br>GR/0000912/2026      |
| 125 | D-CRLMC/29398/2026                    | DANDUA KALTA @ KALATA                              | BIKASH KARNA                  | HARABHANGA /97 /2023                                                        |

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## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                      | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                                 |
|-----|---------------------------------------|---------------------------------------------------------------------------|------------------------------|-------------------------------------------------------------------------------------|
|     | CRLMC/3593/2026                       | VS<br>STATE OF ODISHA                                                     | VS                           | DISTRICT & SESSIONS JUDGE,BOUDHA<br>ST/0000011/2024                                 |
| 126 | D-CRLMC/25381/2026<br>CRLMC/3594/2026 | HASAN@ASHISH KUMAR BEHURA<br>VS<br>STATE OF ODISHA                        | TANMAYA KUMAR MOHANTY<br>VS  | ASTARANGA /82 /2019<br>CIVIL JUDGE (JD)-CUM-JMFC, ASTARA<br>GR/0000489/2019         |
| 127 | D-CRLMC/29567/2026<br>CRLMC/3595/2026 | RAHUL SETHI<br>VS<br>STATE OF ODISHA                                      | SITIKANT MISHRA<br>VS        | SPECIAL CRIME UNIT /3 /2024<br>A.D.J.,BHUBANESWAR(Khordha )<br>TR/0000068/2024      |
| 128 | D-CRLMC/29244/2026<br>CRLMC/3596/2026 | BASU FEBEANI<br>VS<br>STATE OF ODISHA                                     | JAGABANDHU SAHU<br>VS        | BARGARH /330 /2025<br>S.D.J.M.,BARGARH(Bargarh )<br>CT/0000846/2025                 |
| 129 | D-CRLMC/29678/2026<br>CRLMC/3597/2026 | MANIGAMU JANARDAN RAO<br>VS<br>STATE OF ODISHA                            | PABITRA KUMAR DUTTA<br>VS    | SUNABEDA /90 /2021<br>JMFC, SEMILIGUDA(Koraput)<br>GR/0000507/2021                  |
| 130 | D-CRLMC/29681/2026<br>CRLMC/3598/2026 | TILAK AGARWALA @ AGARWALLA<br>VS<br>STATE OF ODISHA                       | LALITENDU MISHRA<br>VS       | ANGUL TOWN /410 /2026<br>AD-HOC A.D.J.(FTSC),ANGUL(Anugul )<br>Spl/0000041/2026     |
| 131 | D-CRLMC/29765/2026<br>CRLMC/3599/2026 | PRASANTA SWAIN<br>VS<br>STATE OF ODISHA                                   | ASHOK KUMAR BEHERA<br>VS     | KUJANGA /120 /2025<br>J.M.F.C.,KUJANG(Jagatsinghapur )<br>GR/0000246/2025           |
| 132 | D-CRLMC/29766/2026<br>CRLMC/3600/2026 | PRASANTA SWAIN<br>VS<br>STATE OF ODISHA                                   | ASHOK KUMAR BEHERA<br>VS     | KUJANGA /121 /2025<br>J.M.F.C.,KUJANG(Jagatsinghapur )<br>GR/0000256/2025           |
| 133 | D-CRLMC/29464/2026<br>CRLMC/3601/2026 | PRASANTA KUMAR PATTANAIK<br>VS<br>M/S. MAGNUM SEA FOODS LTD., BHUBANESWAR | DURGA PRASAD PATTANAIK<br>VS | / /0<br>S.D.J.M.,BHUBANESWAR(Khordha )<br>ICC/0005734/2024                          |
| 134 | D-CRLMC/29938/2026<br>CRLMC/3602/2026 | GUDU @ ASHUTOSH KAR<br>VS<br>STATE OF ODISHA                              | PRAVASH CHANDRA JENA<br>VS   | DHENKANAL TOWN /732 /2024<br>DISTRICT & SESSIONS JUDGE,DHENKANAL<br>CT/0000056/2025 |
| 135 | D-CRLMC/28488/2026<br>CRLMC/3603/2026 | DR.PRASANNA KUMAR PATEL<br>VS<br>PRABHAT RANJAN BISWAL                    | SUBASH CHANDRA RATH<br>VS    | / /0<br>S.D.J.M.-ADDL.CIVIL JUDGE(JD),JHARSUGUDA<br>ICC/0000094/2022                |
| 136 | D-CRLMC/29010/2026<br>CRLMC/3604/2026 | BRAJA SUNDAR JENA<br>VS                                                   | SUKANTA KUMAR MISHRA<br>VS   | CUTTACK VIGILANCE /30 /2008<br>SPL.JUDGE (VIG),CUTTACK(Cuttack)                     |

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## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                     | NAME OF PETNR./APPEL                                                                  | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT                                     |
|-----|---------------------------------------|---------------------------------------------------------------------------------------|----------------------------------|-------------------------------------------------------------------------|
| 137 | D-CRLMC/29592/2026<br>CRLMC/3605/2026 | STATE OF ODISHA(VIG.)<br>RANJAN KUMAR ADHIKARI<br>VS<br>STATE OF ODISHA               | SURENDRA PRASAD BARIK<br>VS      | TR/0000036/2011<br>/ /0<br>J.M.F.C,CUTTACK(Cuttack)<br>CMC/0000049/2023 |
| 138 | D-CRLMP/26449/2026<br>CRLMP/1644/2026 | PRANAYANEE DASMOHAPATRA<br>VS<br>STATE OF ODISHA                                      | PANKAJ MOHINI DASMOHAPATRA<br>VS | / /0<br>()                                                              |
| 139 | D-CRLMP/28789/2026<br>CRLMP/1645/2026 | SESHADEB BARIK<br>VS<br>STATE OF ODISHA                                               | GOPINATH MISHRA<br>VS            | //<br>BHUBAN /322 /2026<br>()                                           |
| 140 | D-CRLMP/29581/2026<br>CRLMP/1646/2026 | CHANDRA SEKHAR PANDI<br>VS<br>DEVISHREE PANDI                                         | DEEPALI MAHAPATRA<br>VS          | / /0<br>()                                                              |
| 141 | D-CRLMP/29414/2026<br>CRLMP/1647/2026 | RAJIB KUMAR SAHOO<br>VS<br>STATE OF ORISSA                                            | BISWARANJAN DALAI<br>VS          | //<br>()                                                                |
| 142 | D-CRLMP/29408/2026<br>CRLMP/1648/2026 | VICTIM<br>VS<br>STATE OF ODISHA                                                       | JAYANTA KUMAR MAJHI<br>VS        | //<br>SIMULIA /245 /2026<br>()                                          |
| 143 | D-CRLMP/29612/2026<br>CRLMP/1649/2026 | MANJUSHREE NAYAK<br>VS<br>M/S. CHOLA MANDALAM INVESTMENT AND FINANCE CO.LTD., CHENNAI | NIRANJAN LENKA<br>VS             | / /0<br>()                                                              |
| 144 | D-CRLMP/26531/2026<br>CRLMP/1650/2026 | ANIRUDDHA SWAIN<br>VS<br>THE PRINCIPAL SECY., HOME DEPTT., BHUBANESWAR                | DEBASISH PATNAIK<br>VS           | //<br>DHARMASALA /579 /2022<br>()                                       |
| 145 | D-CRLMP/29658/2026<br>CRLMP/1651/2026 | MADAN MOHAN SAHOO<br>VS<br>STATE OF ODISHA                                            | PABITRA KUMAR NAYAK<br>VS        | / /0<br>()                                                              |
| 146 | D-CRLMP/29450/2026<br>CRLMP/1652/2026 | BRUNDABAN PRADHAN<br>VS<br>STATE OF ODISHA                                            | TUKUNA KUMAR MISHRA<br>VS        | //<br>/ /0<br>()                                                        |
| 147 | D-CRLMP/29627/2026<br>CRLMP/1653/2026 | PRADEEP @ PRADIP ROUTRAY<br>VS<br>STATE OF ODISHA                                     | BISWAJIT PARIDA<br>VS            | //<br>/ /0<br>()                                                        |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                 | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT                                          |
|-----|----------------------------------------|------------------------------------------------------------------------------------------------------|------------------------------|------------------------------------------------------------------------------|
| 148 | D-CRLMP/29438/2026<br>CRLMP/1654/2026  | BIJAYA KUMAR PANDA<br>VS<br>STATE OF ODISHA                                                          | GOPAL CHARAN MOHANTY<br>VS   | MANCHESWAR P.S. /575 /2026<br>()<br>//                                       |
| 149 | D-CRLMP/28225/2026<br>CRLMP/1655/2026  | NIRUPAMA PRUSTY<br>VS<br>STATE OF ODISHA                                                             | PULAKESH MOHANTY<br>VS       | / /0<br>()<br>//                                                             |
| 150 | D-CRLMP/29908/2026<br>CRLMP/1656/2026  | KARTIK KUMAR DAS<br>VS<br>STATE OF ODISHA                                                            | AJIT PARIJA<br>VS            | / /0<br>()<br>//                                                             |
| 151 | D-CRLMP/29624/2026<br>CRLMP/1657/2026  | SANTOSH DEBANATH<br>VS<br>STATE OF ODISHA                                                            | ASHOK KUMAR SAHOO<br>VS      | / /<br>()<br>//                                                              |
| 152 | D-CRLREV/29485/2026<br>CRLREV/752/2026 | PRASANT PATRA<br>VS<br>STATE OF ODISHA                                                               | DIPANKAR ACHARYA<br>VS       | JATNI P.S. /151 /2014<br>J.M.F.C.,JATNI(Khordha )<br>GR/0000379/2014         |
| 153 | D-CRLREV/27857/2026<br>CRLREV/753/2026 | NIHAR RANJAN PATTANAIK<br>VS<br>STATE OF ODISHA                                                      | PRASANTA KUMAR DAS<br>VS     | TIRTOL /363 /2025<br>JMFC TIRTOL(Jagatsinghapur )<br>GR/0000450/2025         |
| 154 | D-CRLREV/29532/2026<br>CRLREV/754/2026 | MUNA JUED@DHARMENDRA JUED<br>VS<br>STATE OF ODISHA                                                   | BIJAYA KUMAR BEHERA 1<br>VS  | BODEN /29 /2026<br>PRINCIPAL MAGISTRATE CUM JUV.JUS<br>Juv.C.T./0000006/2026 |
| 155 | D-CRLREV/29060/2026<br>CRLREV/755/2026 | SUNIL BEHERA<br>VS<br>STATE OF ODISHA                                                                | ARUN KUMAR BEHERA<br>VS      | / /0<br>A.D.J.,TALCHER(Anugul )<br>CRA/0000001/2026                          |
| 156 | D-CRLREV/26097/2026<br>CRLREV/756/2026 | MANMOHAN HARIJAN @ MAN MOHAN HARIJAN<br>VS<br>STATE OF ODISHA                                        | SATYA NARAYAN MISHRA 4<br>VS | BISWANATHPUR /29 /2012<br>A.D.J.,BHAWANIPATNA(Kalahandi)<br>CRA/0000021/2014 |
| 157 | D-EXP/41832/2026<br>EXP/145/2026       | KAILASH CHANDRA SETHI<br>VS<br>DR. N. THIRUMALA NAIK, IAS, COMM-CUM-SECY., S AND ME DEPT.,KHURDA     | SAUBHAGYA KUMAR SAMAL<br>VS  | / /<br>()<br>//                                                              |
| 158 | D-EXP/45993/2026<br>EXP/146/2026       | HEMANTA KUMAR MAHAPATRA<br>VS<br>SUBHA SARMA, PRINCIPAL SECY. TO GOVT., WATER RESOURCES DEPT.,ODISHA | MOHIT KUMAR PATI<br>VS       | / /<br>()<br>//                                                              |
| 159 | D-FAO/34502/2026                       | THE D.M.,UNITED INDIA INSURANCE CO. LTD., CUTTACK                                                    | RAMESH CHANDRA SAHOO (1)     | / /                                                                          |

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| SL  | FILING NO/CASE NO                  | NAME OF PETNR./APPEL                                                                     | COUNSEL FOR PETNR./APPEL            | PS CASE/ LOWER COURT CASE /DISTRICT                                         |
|-----|------------------------------------|------------------------------------------------------------------------------------------|-------------------------------------|-----------------------------------------------------------------------------|
|     | FAO/996/2026                       | VS<br>BAMADEV MOHANTA                                                                    | VS                                  | COMNR.FOR EMPLOYEES COMP./ASST<br>EC/0000253/2021                           |
| 160 | D-FAO/26773/2026<br>FAO/997/2026   | BRANCH MANAGER, NEW INDIAN ASSURANCE CO LTD., BHUBANESWAR<br>VS<br>GOURI HONTAL @ DONGRI | NIRMAL CHANDRA MOHANTY<br>VS        | //<br>COMMISSIONER FOR E.C. AND DIVISIO<br>EC/0000009/2007                  |
| 161 | D-FAO/43828/2026<br>FAO/998/2026   | REBATI BISWAL<br>VS<br>STATE OF ODISHA                                                   | BRAHMANANDA TRIPATHY<br>VS          | //<br>CIVIL JUDGE (SD),KAMAKSHYANAGAR<br>SUCCESSION MISC. CASE/0000001/2026 |
| 162 | D-ITA/26824/2026<br>ITA/13/2026    | PCIT, INCOME TAX, SAMBALPUR<br>VS<br>SHWETA AGARWAL                                      | SUBASH CHANDRA MOHANTY, S.S.C<br>VS | //<br>INCOME TAX APPEALATE TRIBUNAL,C<br>ITA/0000140/2025                   |
| 163 | D-MACA/43561/2026<br>MACA/958/2026 | PRAFULLA KUMAR SAHU<br>VS<br>BHAGYABAN SAHU                                              | PRADEEP KUMAR MISHRA<br>VS          | //<br>2ND M.A.C.T.(SD),BERHAMPUR(Ganjam)<br>Mac/0000056/2025                |
| 164 | D-MACA/41181/2026<br>MACA/959/2026 | SABITARANI PANDA<br>VS<br>PRATIMA KAR                                                    | DEBASISH PATNAIK<br>VS              | //<br>5TH M.A.C.T.,ANANDAPUR(Kendujhar)<br>Mac/0000018/2024                 |
| 165 | D-MACA/44257/2026<br>MACA/960/2026 | MOTIRAM BEHERA<br>VS<br>ARVIND CHAKRAWARTI                                               | RAMESH CHANDRA PRADHAN<br>VS        | //<br>7TH M.A.C.T.,BHUBANESWAR(Khordha)<br>Mac/0000019/2021                 |
| 166 | D-MACA/44237/2026<br>MACA/961/2026 | SWARUP CHANDRA GIRI<br>VS<br>SANJITA GIRI                                                | PRATAP KUMAR BEHERA<br>VS           | //<br>5TH M.A.C.T.,BARIPADA(Mayurbhanj)<br>Mac/0000079/2022                 |
| 167 | D-MACA/45009/2026<br>MACA/962/2026 | ADITYA PRATAP PARIDA<br>VS<br>BASANTI SWAIN                                              | PRADEEP KUMAR MISHRA<br>VS          | //<br>A.D.J.,BHUBANESWAR(Khordha )<br>Mac/0000106/2024                      |
| 168 | D-MACA/45008/2026<br>MACA/963/2026 | ANANTA CHARAN MAHANTA<br>VS<br>SABIR KHAN                                                | PRADEEP KUMAR MISHRA<br>VS          | //<br>1ST M.A.C.T., DEOGARH(Debagarh )<br>Mac/0000068/2024                  |
| 169 | D-MATA/45393/2026<br>MATA/331/2026 | PREMLAL PUTEL<br>VS<br>KUMARI PUTEL                                                      | ANKANN PANDA<br>VS                  | //<br>JUDGE FAMILY COURT, BHAWANIPAT<br>CP/0000079/2024                     |
| 170 | D-MATA/45695/2026<br>MATA/332/2026 | DHANURDHAR SENAPATI<br>VS                                                                | SUMITRA MOHANTY<br>VS               | //<br>JUDGE FAMILY COURT,KHURDA(Khordha)                                    |

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## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                     | COUNSEL FOR PETNR./APPEL           | PS CASE/ LOWER COURT CASE /DISTRICT                                       |
|-----|----------------------------------------|----------------------------------------------------------|------------------------------------|---------------------------------------------------------------------------|
| 171 | D-MATA/45797/2026<br>MATA/333/2026     | SOUDAMINI SENAPATI<br>PRATEIK DAS<br>VS<br>ARPITA PATRA  | BIGYAN KUMAR SHARMA, SR.ADV.<br>VS | CP/0000609/2026<br>//<br>JUDGE FAMILY COURT,BHUBANESWA<br>CP/0000500/2023 |
| 172 | D-MATA/45734/2026<br>MATA/334/2026     | BISWARANJAN DORA<br>VS<br>JYOTIRMAYEE DORA               | JASHOBANTA DASH<br>VS              | //<br>JUDGE, FAMILY COURT, SAMBALPUR<br>CP/0000051/2024                   |
| 173 | D-RPFAM/43817/2026<br>RPFAM/266/2026   | RAZIA TARANNUM<br>VS<br>SK.ZAKIR HUSSAIN                 | PRAVAT KUMAR MOHAN<br>VS           | //<br>JUDGE FAMILY COURT,CUTTACK(Cutta<br>Crp/0000205/2019                |
| 174 | D-RPFAM/43887/2026<br>RPFAM/267/2026   | RAKESH RANJAN PADHI<br>VS<br>PRABHATI PADHI              | SIDDHANT SARANGI<br>VS             | //<br>JUDGE,FAMILY COURT,JAGATSINGPUR<br>Crp/0000124/2024                 |
| 175 | D-RPFAM/41477/2026<br>RPFAM/268/2026   | TAPAN KUMAR MISHRA<br>VS<br>USHA RANI BHOL               | OM SWARUP<br>VS                    | //<br>JUDGE FAMILY COURT,CUTTACK(Cutta<br>Crp/0000159/2020                |
| 176 | D-RPFAM/40338/2026<br>RPFAM/269/2026   | MILAN PATTNAIK<br>VS<br>NAMRATA PRADHAN                  | PRAVAT KUMAR MOHANTY<br>VS         | //<br>JUDGE, FAMILY COURT, NABARANGPUR<br>Crp/0000059/2025                |
| 177 | D-RPFAM/45994/2026<br>RPFAM/270/2026   | JITENDRA KUMAR BEHERA<br>VS<br>SUNITA BEHERA             | PANCHANAN PANIGRAHI<br>VS          | //<br>JUDGE,FAMILY COURT,ANGUL(Anugul<br>Crp/0000049/2025                 |
| 178 | D-RPFAM/42382/2026<br>RPFAM/271/2026   | TAPAN KUMAR NAG<br>VS<br>SANDHYA NAG                     | SATYA NARAYAN MISHRA 4<br>VS       | //<br>JUDGE,FAMILY COURT,BALANGIR(Bal<br>CMC/0000009/2026                 |
| 179 | D-RSA/43651/2026<br>RSA/498/2026       | ASIT KUMAR MAHAPATRA<br>VS<br>AJIT KUMAR MOHAPATRA       | SANJAY KUMAR PRADHAN<br>VS         | //<br>A.D.J.,BERHAMPUR(Ganjam)<br>RFA/0000061/2025                        |
| 180 | D-RSA/38037/2026<br>RSA/499/2026       | ARUN SAMAL@ARUN KUMAR SAMAL<br>VS<br>BASANTA KUMAR SAMAL | ARUN KUMAR MISHRA<br>VS            | //<br>DIST.& SESSIONS JUDGE,JAJPUR(Jajapu<br>RFA/0000053/2024             |
| 181 | D-TRP(C)/46210/2026<br>TRP(C)/307/2026 | SWARNAPRAVA MAHARANA @ RANA<br>VS<br>PRAFULLA RANA       | SATYAJIT MOHAPATRA<br>VS           | //<br>JUDGE FAMILY COURT, BARIPADA(Ma<br>CP/0000208/2026                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                 | COUNSEL FOR PETNR./APPEL                         | PS CASE/ LOWER COURT CASE /DISTRICT                                  |
|-----|----------------------------------------|------------------------------------------------------------------------------------------------------|--------------------------------------------------|----------------------------------------------------------------------|
| 182 | D-TRPCRL/25189/2026<br>TRPCRL/79/2026  | JOGES CHANDRA BEHERA@JOGESH CHANDRA BEHERA<br>VS<br>STATE OF ODISHA                                  | BISWORANJAN SWAIN<br>VS                          | SUNABEDA /134 /2026<br>JMFC, SEMILIGUDA(Koraput)<br>ICC/0000026/2025 |
| 183 | D-TRPCRL/14087/2026<br>TRPCRL/80/2026  | SIDHARTH KUMAR MOHANTY<br>VS<br>ROJALIN DEHURY                                                       | MANAS KUMAR CHAND<br>VS                          | //0<br>JUDGE,FAMILY COURT,ANGUL(Anugul<br>Crp/0000054/2025           |
| 184 | D-WA/43369/2026<br>WA/1339/2026        | UNION OF INDIA<br>VS<br>TEJ BAHADUR KUMAR                                                            | RAJESH KUMAR MAHAPATRA, (SR.PANEL COUNSEL)<br>VS | //<br>0<br>//                                                        |
| 185 | D-WA/44084/2026<br>WA/1340/2026        | STATE OF ODISHA<br>VS<br>SUKUMAR DAS                                                                 | SABITA RANJAN PATTNAIK,A.G.A<br>VS               | //<br>0<br>//                                                        |
| 186 | D-WA/44082/2026<br>WA/1341/2026        | STATE OF ODISHA<br>VS<br>DR. BIJOY KUMAR SAHOO                                                       | SABITA RANJAN PATTNAIK,A.G.A<br>VS               | //<br>0<br>//                                                        |
| 187 | D-WA/42787/2026<br>WA/1342/2026        | GENERAL MANAGER (ELECTRICALS) ODISHA HYDRO POWER CORPORATION LTD.<br>VS<br>GITANJALI DASH            | PRADIP KUMAR ROUT<br>VS                          | //<br>0<br>//                                                        |
| 188 | D-WA/43394/2026<br>WA/1343/2026        | HIMANSU SEKHAR SAHOO<br>VS<br>M/S. PALTRONICS ALLIED INDUSTRIES PRIVATE LIMITED,BHUBANESWAR          | MANAS RANJAN BAUG<br>VS                          | //<br>0<br>//                                                        |
| 189 | D-WA/42331/2026<br>WA/1344/2026        | ASHOK KUMAR BAAG<br>VS<br>STATE OF ODISHA                                                            | ASHOK KUMAR PANIGRAHI<br>VS                      | //<br>0<br>//                                                        |
| 190 | D-WP(C)/45696/2026<br>WP(C)/31770/2026 | SAROJ KUMAR SAHU<br>VS<br>STATE OF ODISHA                                                            | KANANBALA ROY CHOUDHURY<br>VS                    | //<br>0<br>//                                                        |
| 191 | D-WP(C)/45610/2026<br>WP(C)/31771/2026 | MANOJ KUMAR PANDA<br>VS<br>STATE OF ORISSA                                                           | KANANBALA ROY CHOUDHURY<br>VS                    | //<br>0<br>//                                                        |
| 192 | D-WP(C)/45405/2026<br>WP(C)/31772/2026 | BASANTA KUMAR SAHU<br>VS<br>THE ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.,BHUBANESWAR | AKSHYANGSHU SEKHAR NANDY<br>VS                   | //<br>0<br>//                                                        |
| 193 | D-WP(C)/45786/2026                     | BISHIKESHAN MUND                                                                                     | DHANANJAYA MUND                                  | //                                                                   |

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|-----|--------------------|--------------------------------------|---------------------------|-------------------------------------|
|     | WP(C)/31773/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 194 | D-WP(C)/46058/2026 | RADHAMANI JENA                       | SUKANTA KUMAR DALAI       | //                                  |
|     | WP(C)/31774/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 195 | D-WP(C)/45826/2026 | SNIGDHA PRADHAN                      | ABHISHEK DASH             | //                                  |
|     | WP(C)/31775/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 196 | D-WP(C)/45940/2026 | INDRAJIT PATRA                       | AMIYA KUMAR TARAI         | //                                  |
|     | WP(C)/31776/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 197 | D-WP(C)/45907/2026 | RAJ KISHOR BHANJA                    | PRADIPTA KUMAR PATTANAYAK | //                                  |
|     | WP(C)/31777/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 198 | D-WP(C)/45433/2026 | RASHMITA KUMARI PADHY                | ASIT KUMAR CHAUDHURY      | //                                  |
|     | WP(C)/31778/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 199 | D-WP(C)/44104/2026 | STATE OF ODISHA                      | SATYABRATA MOHANTY, AGA   | //                                  |
|     | WP(C)/31779/2026   | VS<br>ODISHA HUMAN RIGHTS COMMISSION | VS                        | 0<br>//                             |
| 200 | D-WP(C)/45908/2026 | SANTOSH KUMAR MAHAKUR                | PRADIPTA KUMAR PATTANAYAK | //                                  |
|     | WP(C)/31780/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 201 | D-WP(C)/44423/2026 | ANSUMAN SWAIN                        | SURESH CHANDRA MOHANTY    | //                                  |
|     | WP(C)/31781/2026   | VS<br>UNION BANK OF INDIA, CUTTACK   | VS                        | 0<br>//                             |
| 202 | D-WP(C)/45545/2026 | THABI RAM TANDI                      | SUBHADUTTA ROUTRAY        | //                                  |
|     | WP(C)/31782/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 203 | D-WP(C)/45388/2026 | NIRANJAN SAHOO                       | KOUSIK ANANDA GURU        | //                                  |
|     | WP(C)/31783/2026   | VS<br>STATE OF ODISHA                | VS                        | 0<br>//                             |
| 204 | D-WP(C)/45179/2026 | TRILOCHAN DHAKAD                     | SUSANTA KUMAR BARAL       | //                                  |
|     | WP(C)/31784/2026   | VS                                   | VS                        | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                              | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------|
| 205 | D-WP(C)/44992/2026<br>WP(C)/31785/2026 | STATE OF ODISHA<br>SRIKANTA SAHU<br>VS<br>COMMISSIONER OF CT AND GST, ODISHA                      | PRABODHA CHANDRA NAYAK<br>VS    | //<br>//<br>0<br>//                 |
| 206 | D-WP(C)/45711/2026<br>WP(C)/31786/2026 | NIHAR RANJAN THATOI<br>VS<br>STATE OF ODISHA                                                      | KANANBALA ROY CHOUDHURY<br>VS   | //<br>0<br>//                       |
| 207 | D-WP(C)/45267/2026<br>WP(C)/31787/2026 | RAM DAS MOHANTY<br>VS<br>STATE OF ODISHA                                                          | SAMARESH PATTNAIK<br>VS         | //<br>0<br>//                       |
| 208 | D-WP(C)/45736/2026<br>WP(C)/31788/2026 | TINKU PATEL<br>VS<br>STATE OF ODISHA                                                              | DHANANJAYA MUND<br>VS           | //<br>0<br>//                       |
| 209 | D-WP(C)/45037/2026<br>WP(C)/31789/2026 | CHANDAN KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                                      | NIHAL RATH<br>VS                | //<br>0<br>//                       |
| 210 | D-WP(C)/45399/2026<br>WP(C)/31790/2026 | UDAYANATH PANDA<br>VS<br>THE ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD.,BHUBANESWAR | AKSHYANGSHU SEKHAR NANDY<br>VS  | //<br>0<br>//                       |
| 211 | D-WP(C)/45778/2026<br>WP(C)/31791/2026 | MANDAL MAJHI<br>VS<br>STATE OF ODISHA                                                             | DHANANJAYA MUND<br>VS           | //<br>0<br>//                       |
| 212 | D-WP(C)/45829/2026<br>WP(C)/31792/2026 | SNIGDHA PRADHAN<br>VS<br>STATE OF ODISHA                                                          | ABHISHEK DASH<br>VS             | //<br>0<br>//                       |
| 213 | D-WP(C)/45836/2026<br>WP(C)/31793/2026 | SNIGDHA PRADHAN<br>VS<br>STATE OF ODISHA                                                          | ABHISHEK DASH<br>VS             | //<br>0<br>//                       |
| 214 | D-WP(C)/45906/2026<br>WP(C)/31794/2026 | SUNIL KUMAR JOSHI<br>VS<br>STATE OF ODISHA                                                        | PRADIPTA KUMAR PATTANAYAK<br>VS | //<br>0<br>//                       |
| 215 | D-WP(C)/44457/2026<br>WP(C)/31795/2026 | STATE OF ODISHA<br>STATE OF ODISHA<br>VS<br>JOGENDRA BAG                                          | UDIT RANJAN JENA, A.G.A<br>VS   | //<br>0<br>//                       |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                       | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|------------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 216 | D-WP(C)/45872/2026<br>WP(C)/31796/2026 | SAUBHAGYA RANJAN MALLIK<br>VS<br>STATE OF ODISHA                                                           | SUBHADUTTA ROUTRAY<br>VS       | //<br>0<br>//                       |
| 217 | D-WP(C)/45365/2026<br>WP(C)/31797/2026 | SARAT CHANDRA MAJHI<br>VS<br>ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR | AKSHYANGSHU SEKHAR NANDY<br>VS | //<br>0<br>//                       |
| 218 | D-WP(C)/45368/2026<br>WP(C)/31798/2026 | M.C.OF VIVEKANANDA SMARAKI U.P.(M.E)SCHOOL, SARIPUR, PURI<br>VS<br>STATE OF ODISHA                         | MAHENDRA KUMAR SAHOO<br>VS     | //<br>0<br>//                       |
| 219 | D-WP(C)/45757/2026<br>WP(C)/31799/2026 | PRAKASH CHANDRA SAHOO<br>VS<br>STATE OF ODISHA                                                             | RABI NARAYAN MISHRA<br>VS      | //<br>0<br>//                       |
| 220 | D-WP(C)/44694/2026<br>WP(C)/31800/2026 | MANOJ KUMAR PANIGRAHI<br>VS<br>STATE OF ODISHA                                                             | SOUMYA JYOTI BISWAL<br>VS      | //<br>0<br>//                       |
| 221 | D-WP(C)/42747/2026<br>WP(C)/31801/2026 | ALOK KUMAR RAO<br>VS<br>CHIEF GENERAL MANAGER, MANANADI COALFIELDS LIMITED, SAMBALPUR                      | NARESH CHANDRA JENA<br>VS      | //<br>0<br>//                       |
| 222 | D-WP(C)/44772/2026<br>WP(C)/31802/2026 | RITIK MEHER<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI                                       | SHIBANI SHANKAR PRADHAN<br>VS  | //<br>0<br>//                       |
| 223 | D-WP(C)/44935/2026<br>WP(C)/31803/2026 | RAMA TIRA @ RAMA HO<br>VS<br>STATE OF ODISHA                                                               | SOUGAT DASH<br>VS              | //<br>0<br>//                       |
| 224 | D-WP(C)/44725/2026<br>WP(C)/31804/2026 | KUMUDINI PUJARI<br>VS<br>STATE OF ODISHA                                                                   | HALADHAR SETHY<br>VS           | //<br>0<br>//                       |
| 225 | D-WP(C)/46046/2026<br>WP(C)/31805/2026 | MANIKESWARI BISTHAPITA COMMITTEE, SUNDARGARH<br>VS<br>UNION OF INDIA                                       | DIBYANSHA PATTNAIK<br>VS       | //<br>0<br>//                       |
| 226 | D-WP(C)/45115/2026<br>WP(C)/31806/2026 | SMRUTI RANJAN ROUTRAY<br>VS<br>CHIEF MANAGER AND AUTHORIZED OFFICER, BANK OF MAHARAstra, BHUBANESWAR       | AUROVIND PATTNAIK<br>VS        | //<br>0<br>//                       |
| 227 | D-WP(C)/44775/2026                     | BATAKRUSHNA BHOI                                                                                           | DILLIP KUMAR SAHOO             | //                                  |

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## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL        | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-----------------------------|--------------------------|-------------------------------------|
|     | WP(C)/31807/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 228 | D-WP(C)/40830/2026 | JAYANTI PARIDA              | SANTOSH KUMAR ROUT       | //                                  |
|     | WP(C)/31808/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 229 | D-WP(C)/44783/2026 | ANANT BEHERA                | SUBASH CHANDRA PUSPALAKA | //                                  |
|     | WP(C)/31809/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 230 | D-WP(C)/44848/2026 | BINAY KUMAR PATTNAIK        | SANJAY KUMAR SAMANTARAY  | //                                  |
|     | WP(C)/31810/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 231 | D-WP(C)/41817/2026 | PREMALATA MEKAP             | ANUP UDAYA SENAPATI      | //                                  |
|     | WP(C)/31811/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 232 | D-WP(C)/44791/2026 | UNION OF INDIA              | DURGA PRASAD PATTNAIK    | //                                  |
|     | WP(C)/31812/2026   | VS<br>RABINDRA KUMAR MALLIK | VS                       | 0<br>//                             |
| 233 | D-WP(C)/44867/2026 | ARYA UPASITA PRUSTY         | BIBHUTI BHUSAN SWAIN     | //                                  |
|     | WP(C)/31813/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 234 | D-WP(C)/43311/2026 | SHESADEV PRASAD JAGADEV     | ASHOK KUMAR MOHAPATRA    | //                                  |
|     | WP(C)/31814/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 235 | D-WP(C)/45690/2026 | PRAGATIPRAVA MAHAPATRO      | BIVUDATTA CHALAN         | //                                  |
|     | WP(C)/31815/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 236 | D-WP(C)/42572/2026 | UNION OF INDIA, NEW DELHI   | AJAY KUMAR ROY           | //                                  |
|     | WP(C)/31816/2026   | VS<br>BICHITRANANDA PATRA   | VS                       | 0<br>//                             |
| 237 | D-WP(C)/44921/2026 | SURENDRA KUMAR BIHARI       | SAROJA KANTA SAMAL       | //                                  |
|     | WP(C)/31817/2026   | VS<br>STATE OF ODISHA       | VS                       | 0<br>//                             |
| 238 | D-WP(C)/44398/2026 | PRADYUMNA KUMAR BARAL       | SALYADU ANIL KUMAR DORA  | //                                  |
|     | WP(C)/31818/2026   | VS                          | VS                       | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                              | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------|
| 239 | D-WP(C)/45652/2026<br>WP(C)/31819/2026 | UNION OF INDIA<br>PUSPAKALI PRADHAN<br>VS<br>STATE OF ODISHA                                                      | SAKTIDHARA MISHRA<br>VS         | //<br>//<br>0<br>//                 |
| 240 | D-WP(C)/41916/2026<br>WP(C)/31820/2026 | PRAFULLA CHANDRA JENA<br>VS<br>STATE OF ODISHA                                                                    | ANIL KUMAR BEHERA<br>VS         | //<br>0<br>//                       |
| 241 | D-WP(C)/45323/2026<br>WP(C)/31821/2026 | STATE BANK OF INDIA, STRESSED ASSETS MANAGEMENT BRANCH-II, KOLKATA<br>VS<br>THE CHIEF JUDICIAL MAGISTRATE, KHURDA | HIMANSHU PATNAIK<br>VS          | //<br>0<br>//                       |
| 242 | D-WP(C)/44712/2026<br>WP(C)/31822/2026 | TAPAN CHANDRA DAS<br>VS<br>STATE OF ODISHA                                                                        | LALATENDU SAMAL<br>VS           | //<br>0<br>//                       |
| 243 | D-WP(C)/46265/2026<br>WP(C)/31823/2026 | SUSMITA BARIK<br>VS<br>STATE OF ODISHA                                                                            | MANAS PATI<br>VS                | //<br>0<br>//                       |
| 244 | D-WP(C)/45598/2026<br>WP(C)/31824/2026 | RATHINDRA NATH SAHOO<br>VS<br>STATE OF ODISHA                                                                     | SANTOSH KUMAR CHAKRABARTI<br>VS | //<br>0<br>//                       |
| 245 | D-WP(C)/42570/2026<br>WP(C)/31825/2026 | MANOJ KUMAR DAS<br>VS<br>STATE OF ODISHA                                                                          | SUBHADUTTA ROUTRAY<br>VS        | //<br>0<br>//                       |
| 246 | D-WP(C)/46053/2026<br>WP(C)/31826/2026 | BHUBANESWAR POWER PLANT MAZDOOR UNION,<br>VS<br>STATE OF ODISHA                                                   | SUKANTA KUMAR DALAI<br>VS       | //<br>0<br>//                       |
| 247 | D-WP(C)/46116/2026<br>WP(C)/31827/2026 | BIDUNA SWAIN<br>VS<br>ICICI BANK,BHUBANESWAR                                                                      | GAJENDRANATH ROUT<br>VS         | //<br>0<br>//                       |
| 248 | D-WP(C)/44831/2026<br>WP(C)/31828/2026 | URSHITA GOEL<br>VS<br>STATE OF ODISHA                                                                             | BUDHIRAM DAS<br>VS              | //<br>0<br>//                       |
| 249 | D-WP(C)/45699/2026<br>WP(C)/31829/2026 | M/S NILAMANI SATPATHY,ANGUL<br>VS<br>CT AND GST CIRCLE, ANGUL,ODISHA                                              | KAJAL SAHOO<br>VS               | //<br>0<br>//                       |

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## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                  | COUNSEL FOR PETNR./APPEL                                          | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------------------------------------|-------------------------------------|
| 250 | D-WP(C)/45697/2026<br>WP(C)/31830/2026 | ASHOK KUMAR PRAMANIK<br>VS<br>STATE OF ODISHA                                                                                         | KANANBALA ROY CHOUDHURY<br>VS                                     | //<br>0<br>//                       |
| 251 | D-WP(C)/45700/2026<br>WP(C)/31831/2026 | M/S TRINATH PRADHAN,ANGUL<br>VS<br>PROPRIETORSHIP CONCERN, REPRESENTED BY ITS PROPRIETOR TRINATH PRADHAN, AT- KANDHAL, TALCHER, ANGUL | KAJAL SAHOO<br>VS                                                 | //<br>0<br>//                       |
| 252 | D-WP(C)/45529/2026<br>WP(C)/31832/2026 | SANJIB KUMAR MAHANTA<br>VS<br>STATE OF ODISHA                                                                                         | PRAKASH KUMAR MISHRA<br>VS                                        | //<br>0<br>//                       |
| 253 | D-WP(C)/45732/2026<br>WP(C)/31833/2026 | SANJAYA KUMAR PATRA<br>VS<br>STATE OF ODISHA                                                                                          | DR. SIMANCHALLA RANJIT<br>VS                                      | //<br>0<br>//                       |
| 254 | D-WP(C)/46024/2026<br>WP(C)/31834/2026 | ASHOK AGRAWALLA<br>VS<br>UCO BANK, PURI                                                                                               | PRASANTA KUMAR SATAPATHY<br>VS<br>BIBHUTI BHUSAN SWAIN, S.K.SWAIN | //<br>0<br>//                       |
| 255 | D-WP(C)/45997/2026<br>WP(C)/31835/2026 | AADYA MISHRA<br>VS<br>STATE OF ODISHA                                                                                                 | SRINIVAS MOHANTY<br>VS                                            | //<br>0<br>//                       |
| 256 | D-WP(C)/45869/2026<br>WP(C)/31836/2026 | PARSURAM OJHA<br>VS<br>STATE OF ODISHA                                                                                                | PRAVASH CHANDRA JENA<br>VS                                        | //<br>0<br>//                       |
| 257 | D-WP(C)/46279/2026<br>WP(C)/31837/2026 | SUDHANSHU SEKHAR BHUYAN<br>VS<br>STATE OF ODISHA                                                                                      | TUNA SAHU<br>VS                                                   | //<br>0<br>//                       |
| 258 | D-WP(C)/45873/2026<br>WP(C)/31838/2026 | MANAS RANJAN BAG<br>VS<br>STATE OF ODISHA                                                                                             | MANOJ KUMAR PATI<br>VS                                            | //<br>0<br>//                       |
| 259 | D-WP(C)/45859/2026<br>WP(C)/31839/2026 | SARASWATI PATRA<br>VS<br>STATE OF ODISHA                                                                                              | PRAVASH CHANDRA JENA<br>VS                                        | //<br>0<br>//                       |
| 260 | D-WP(C)/46154/2026<br>WP(C)/31840/2026 | BINOD SIKAKA<br>VS<br>STATE OF ODISHA                                                                                                 | ASHOK KUMAR MOHAPATRA<br>VS                                       | //<br>0<br>//                       |
| 261 | D-WP(C)/44909/2026                     | PRIYANKA SABAT                                                                                                                        | SAIBRATA RATH                                                     | //                                  |

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|-----|----------------------------------------|------------------------------------------------------------|-----------------------------|-------------------------------------|
|     | WP(C)/31841/2026                       | VS<br>STATE OF ODISHA                                      | VS                          | 0<br>//                             |
| 262 | D-WP(C)/45878/2026<br>WP(C)/31842/2026 | KAMAL KUMAR AGRAWAL<br>VS<br>STATE OF ODISHA               | ABHAY KHANDELWAL<br>VS      | //<br>0<br>//                       |
| 263 | D-WP(C)/46055/2026<br>WP(C)/31843/2026 | NIRANJAN KISHAN<br>VS<br>STATE OF ODISHA                   | DEBIDUTTA MOHAPATRA<br>VS   | //<br>0<br>//                       |
| 264 | D-WP(C)/45030/2026<br>WP(C)/31844/2026 | OM PRASAD NANDA<br>VS<br>STATE OF ODISHA                   | PRITAM KUMAR MOHANTY<br>VS  | //<br>0<br>//                       |
| 265 | D-WP(C)/45862/2026<br>WP(C)/31845/2026 | MANAB ABHINAB ROUT<br>VS<br>STATE OF ODISHA                | SOUMYA RANJAN PATI<br>VS    | //<br>0<br>//                       |
| 266 | D-WP(C)/45927/2026<br>WP(C)/31846/2026 | PUSPALATA BEHERA @ PUAPALATA RANA<br>VS<br>STATE OF ODISHA | BIJAYA KUMAR BEHERA 1<br>VS | //<br>0<br>//                       |
| 267 | D-WP(C)/46027/2026<br>WP(C)/31847/2026 | JYOTIRMAYEE PATRA<br>VS<br>STATE OF ODISHA                 | PRAVAT KUMAR JENA<br>VS     | //<br>0<br>//                       |
| 268 | D-WP(C)/38298/2026<br>WP(C)/31848/2026 | JASMIN SETHY @ SUHANA<br>VS<br>STATE OF ODISHA             | GAJENDRANATH ROUT<br>VS     | //<br>0<br>//                       |
| 269 | D-WP(C)/45936/2026<br>WP(C)/31849/2026 | SHREEKANTA NAIK<br>VS<br>STATE OF ODISHA                   | MANAS PATI<br>VS            | //<br>0<br>//                       |
| 270 | D-WP(C)/45928/2026<br>WP(C)/31850/2026 | MANORANJAN PATTANAYAK<br>VS<br>STATE OF ODISHA             | BIJAYA KUMAR BEHERA 1<br>VS | //<br>0<br>//                       |
| 271 | D-WP(C)/45067/2026<br>WP(C)/31851/2026 | BIBHUTI BHUSAN KAR<br>VS<br>STATE OF ODISHA                | KRISHNA CHANDRA SAHU<br>VS  | //<br>0<br>//                       |
| 272 | D-WP(C)/45938/2026<br>WP(C)/31852/2026 | ANANDA BIHARI PATEL<br>VS                                  | MANAS PATI<br>VS            | //<br>0                             |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                     | COUNSEL FOR PETNR./APPEL       | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|----------------------------------------------------------------------------------------------------------|--------------------------------|-------------------------------------|
| 273 | D-WP(C)/45939/2026<br>WP(C)/31853/2026 | STATE OF ODISHA<br>BINOD BIHARI PATEL<br>VS                                                              | MANAS PATI<br>VS               | //<br>//<br>0                       |
| 274 | D-WP(C)/45349/2026<br>WP(C)/31854/2026 | STATE OF ODISHA<br>AMARENDRA PRUSETH<br>VS                                                               | AKSHYANGSHU SEKHAR NANDY<br>VS | //<br>//<br>0                       |
| 275 | D-WP(C)/43990/2026<br>WP(C)/31855/2026 | ODISHA STATE CO-OPERATIVE MILK PRODUCERS FEDERATION LTD. (OMFED), BHUBANESWAR<br>GANESH KUMAR RAJU<br>VS | KISHORE KUMAR MISHRA<br>VS     | //<br>//<br>0                       |
| 276 | D-WP(C)/43987/2026<br>WP(C)/31856/2026 | UNION OF INDIA<br>ASHIM RANJAN JAGATY<br>VS                                                              | PRATIK NAYAK<br>VS             | //<br>//<br>0                       |
| 277 | D-WP(C)/45304/2026<br>WP(C)/31857/2026 | STATE OF ODISHA<br>DIPTIMAYI SAHOO<br>VS                                                                 | SUKANTA KUMAR NAYAK (2)<br>VS  | //<br>//<br>0                       |
| 278 | D-WP(C)/44402/2026<br>WP(C)/31858/2026 | STATE OF ODISHA<br>BADRINARAYAN SAHOO<br>VS                                                              | RAMANATH ACHARYA<br>VS         | //<br>//<br>0                       |
| 279 | D-WP(C)/45407/2026<br>WP(C)/31859/2026 | THE COLLECTOR, KHURDA<br>SUJIT KUMAR NEGI<br>VS                                                          | STHITI DAS<br>VS               | //<br>//<br>0                       |
| 280 | D-WP(C)/45649/2026<br>WP(C)/31860/2026 | STATE OF ODISHA<br>PRATAP DANDASENA<br>VS                                                                | UPENDRA KUMAR SAMAL<br>VS      | //<br>//<br>0                       |
| 281 | D-WP(C)/45412/2026<br>WP(C)/31861/2026 | MAHANADI COALFIELDS LTD., SAMBALPUR<br>HIMANSU BHUSAN DAS<br>VS                                          | STHITI DAS<br>VS               | //<br>//<br>0                       |
| 282 | D-WP(C)/46180/2026<br>WP(C)/31862/2026 | STATE OF ODISHA<br>M/S UTKAL HIGHWAYS, CUTTACK<br>VS                                                     | RAJIV KUMAR MAHANTA<br>VS      | //<br>//<br>0                       |
| 283 | D-WP(C)/45763/2026<br>WP(C)/31863/2026 | REGIONAL TRANSPORT OFFICER, CHANDIKHOL<br>KAILASH BAGH<br>VS                                             | CHITTA RANJAN LENKA<br>VS      | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                                          |                                | //                                  |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                            | COUNSEL FOR PETNR./APPEL        | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|-------------------------------------------------------------------------------------------------|---------------------------------|-------------------------------------|
| 284 | D-WP(C)/45629/2026<br>WP(C)/31864/2026 | KABIR KHAN<br>VS<br>UNION OF INDIA                                                              | KOUSIK ANANDA GURU<br>VS        | //<br>0<br>//                       |
| 285 | D-WP(C)/46178/2026<br>WP(C)/31865/2026 | M/S UTKAL HIGHWAYS, CUTTACK<br>VS<br>REGIONAL TRANSPORT OFFICER, CHANDIKHOL                     | RAJIV KUMAR MAHANTA<br>VS       | //<br>0<br>//                       |
| 286 | D-WP(C)/45446/2026<br>WP(C)/31866/2026 | RAHUL SAHU<br>VS<br>STATE OF ODISHA                                                             | SUNIL KUMAR PANDA<br>VS         | //<br>0<br>//                       |
| 287 | D-WP(C)/45840/2026<br>WP(C)/31867/2026 | KAILASH CHANDRA PATEL<br>VS<br>STATE OF ODISHA                                                  | KOUSIK ANANDA GURU<br>VS        | //<br>0<br>//                       |
| 288 | D-WP(C)/45514/2026<br>WP(C)/31868/2026 | SUKANTA KISHORE RAUL<br>VS<br>STATE OF ODISHA                                                   | ADYASIDHI MISHRA<br>VS          | //<br>0<br>//                       |
| 289 | D-WP(C)/44821/2026<br>WP(C)/31869/2026 | SAILABALA MOHAPATRA<br>VS<br>STATE OF ODISHA                                                    | PRAVASH CHANDRA MAHAPATRA<br>VS | //<br>0<br>//                       |
| 290 | D-WP(C)/45888/2026<br>WP(C)/31870/2026 | SNIGDHA PRADHAN<br>VS<br>STATE OF ODISHA                                                        | ABHISHEK DASH<br>VS             | //<br>0<br>//                       |
| 291 | D-WP(C)/45818/2026<br>WP(C)/31871/2026 | SHANTI LUHA<br>VS<br>STATE OF ODISHA                                                            | KISHORE KUMAR MISHRA<br>VS      | //<br>0<br>//                       |
| 292 | D-WP(C)/44755/2026<br>WP(C)/31872/2026 | PRIYANKA GOUDA<br>VS<br>STATE OF ODISHA                                                         | HEMANTA KUMAR ROUT<br>VS        | //<br>0<br>//                       |
| 293 | D-WP(C)/45515/2026<br>WP(C)/31873/2026 | GOBINDA CHANDRA DAS<br>VS<br>STATE OF ODISHA                                                    | ADYASIDHI MISHRA<br>VS          | //<br>0<br>//                       |
| 294 | D-WP(C)/45447/2026<br>WP(C)/31874/2026 | RANJIT KARMAKAR<br>VS<br>THE AUTHORISED OFFICER, BANK OF MAHARASTRA, RUPALI SQUARE, BHUBANESWAR | ASHOK DAS<br>VS                 | //<br>0<br>//                       |
| 295 | D-WP(C)/41475/2026                     | RABINDRA NATH PRADHAN                                                                           | DWARIKA PRASAD MOHANTY          | //                                  |

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|-----|--------------------|-------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/31875/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | ADDITIONAL SUB COLLECTOR CUM CONSOLIDATION OFFICER, PURI    |                          | //                                  |
| 296 | D-WP(C)/46264/2026 | CENTURION UNIVERSITY OF TECHNOLOGY AND MANAGEMENT, GAJAPATI | PAMI RATH                | //                                  |
|     | WP(C)/31876/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | VETERINARY COUNCIL OF INDIA, NEW DELHI                      |                          | //                                  |
| 297 | D-WP(C)/42256/2026 | KISHORE CHANDRA BEHERA                                      | LAMBODOR ACHARI          | //                                  |
|     | WP(C)/31877/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 298 | D-WP(C)/44626/2026 | SUJATA DAS                                                  | DR. BINODA KUMAR MISHRA  | //                                  |
|     | WP(C)/31878/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 299 | D-WP(C)/44573/2026 | PRAHALLAD PADHI                                             | CHIRANJEEV BIDYABHUSHAN  | //                                  |
|     | WP(C)/31879/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 300 | D-WP(C)/40186/2026 | DILLIP KUMAR BARAL                                          | ANUP KUMAR MOHAPATRA     | //                                  |
|     | WP(C)/31880/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 301 | D-WP(C)/45792/2026 | DAMBARU MASIA                                               | KUNAL KUMAR SWAIN        | //                                  |
|     | WP(C)/31881/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 302 | D-WP(C)/46305/2026 | PRAVATI OJHA                                                | PRADEEP KUMAR PANDA      | //                                  |
|     | WP(C)/31882/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 303 | D-WP(C)/44542/2026 | SABI KARUA                                                  | NETRANANDA BISWAL        | //                                  |
|     | WP(C)/31883/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 304 | D-WP(C)/44598/2026 | DR.NIKHILESH DAS                                            | SOURAV SUMAN BHUYAN      | //                                  |
|     | WP(C)/31884/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 305 | D-WP(C)/44607/2026 | NIHAR RANJAN ACHARYA                                        | KSHIROD KUMAR ROUT       | //                                  |
|     | WP(C)/31885/2026   | VS                                                          | VS                       | 0                                   |
|     |                    | STATE OF ODISHA                                             |                          | //                                  |
| 306 | D-WP(C)/44825/2026 | D.PRAMILA KUMARI                                            | KRUSHNA CHANDRA RATH     | //                                  |
|     | WP(C)/31886/2026   | VS                                                          | VS                       | 0                                   |

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| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                    | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 307 | D-WP(C)/44608/2026<br>WP(C)/31887/2026 | STATE OF ODISHA<br>BIMALESWAR PRASAD TRIPATHY<br>VS<br>CENTRAL BOARD OF SECONDARY EDUCATION, NEW DELHI  | SUKANTA KUMAR MISHRA<br>VS   | //<br>//<br>0<br>//                 |
| 308 | D-WP(C)/43986/2026<br>WP(C)/31888/2026 | BASUDEV DAS<br>VS<br>STATE OF ODISHA                                                                    | SUSANTA KUMAR LENKA<br>VS    | //<br>0<br>//                       |
| 309 | D-WP(C)/44055/2026<br>WP(C)/31889/2026 | M.C. OF PANCHAYAT HIGH SCHOOL, GHARDHARA, NUAPADA<br>VS<br>STATE OF ODISHA                              | MAHENDRA KUMAR SAHOO<br>VS   | //<br>0<br>//                       |
| 310 | D-WP(C)/46262/2026<br>WP(C)/31890/2026 | PANKAJINI BARIK<br>VS<br>STATE OF ODISHA                                                                | KUNAL KUMAR SWAIN<br>VS      | //<br>0<br>//                       |
| 311 | D-WP(C)/46069/2026<br>WP(C)/31891/2026 | MAHAKEL BARIHA<br>VS<br>STATE OF ODISHA                                                                 | BHASKAR SAMANTARAY<br>VS     | //<br>0<br>//                       |
| 312 | D-WP(C)/44619/2026<br>WP(C)/31892/2026 | DURJYADHAN MOHANTY<br>VS<br>THE CONIMMISSIONCR-CUNI-SECRETARY, RURAL DEVELOPMENT DEPARTMENT,BHUBANESWAR | SATYA NARAYAN MISHRA 4<br>VS | //<br>0<br>//                       |
| 313 | D-WP(C)/46093/2026<br>WP(C)/31893/2026 | NARENDRA KUMAR SAHOO<br>VS<br>STATE OF ODISHA                                                           | AMIYA KUMAR CHHATOI<br>VS    | //<br>0<br>//                       |
| 314 | D-WP(C)/46263/2026<br>WP(C)/31894/2026 | SANTOSHINI NAIK<br>VS<br>STATE OF ODISHA                                                                | KUNAL KUMAR SWAIN<br>VS      | //<br>0<br>//                       |
| 315 | D-WP(C)/46099/2026<br>WP(C)/31895/2026 | SAKTIMAYEE RATH<br>VS<br>STATE OF ODISHA                                                                | AMIYA KUMAR CHHATOI<br>VS    | //<br>0<br>//                       |
| 316 | D-WP(C)/46063/2026<br>WP(C)/31896/2026 | KUSHA SAGARIA<br>VS<br>STATE OF ODISHA                                                                  | BHASKAR SAMANTARAY<br>VS     | //<br>0<br>//                       |
| 317 | D-WP(C)/46095/2026<br>WP(C)/31897/2026 | SWARNALATA DASH<br>VS<br>STATE OF ODISHA                                                                | AMIYA KUMAR CHHATOI<br>VS    | //<br>0<br>//                       |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                                                                  | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 318 | D-WP(C)/46098/2026<br>WP(C)/31898/2026 | RUTU MOHANTY<br>VS<br>STATE OF ODISHA                                                                                                 | AMIYA KUMAR CHHATOI<br>VS    | //<br>0<br>//                       |
| 319 | D-WP(C)/46100/2026<br>WP(C)/31899/2026 | BASANTI PATTANAIK<br>VS<br>STATE OF ODISHA                                                                                            | AMIYA KUMAR CHHATOI<br>VS    | //<br>0<br>//                       |
| 320 | D-WP(C)/45744/2026<br>WP(C)/31900/2026 | PANDAB CHARAN BEHERA<br>VS<br>STATE OF ODISHA                                                                                         | JASHOBANTA DASH<br>VS        | //<br>0<br>//                       |
| 321 | D-WP(C)/44827/2026<br>WP(C)/31901/2026 | SREE METALIKS LIMITED. KEONJHAR<br>VS<br>STATE OF ODISHA                                                                              | KSHIROD KUMAR SAHOO<br>VS    | //<br>0<br>//                       |
| 322 | D-WP(C)/45804/2026<br>WP(C)/31902/2026 | MOHAMMAD ANSAR<br>VS<br>STATE OF ODISHA                                                                                               | JNYANANANDA PANDA<br>VS      | //<br>0<br>//                       |
| 323 | D-WP(C)/46102/2026<br>WP(C)/31903/2026 | HASAN KHAN<br>VS<br>STATE OF ODISHA                                                                                                   | AMIYA KUMAR CHHATOI<br>VS    | //<br>0<br>//                       |
| 324 | D-WP(C)/43091/2026<br>WP(C)/31904/2026 | JAYA KISAN AGRAWAL<br>VS<br>STATE OF ODISHA                                                                                           | ANAM CHARAN PANDA<br>VS      | //<br>0<br>//                       |
| 325 | D-WP(C)/45934/2026<br>WP(C)/31905/2026 | PRABHAS PATTANAYAK<br>VS<br>REGISTRAR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY, ODISHA, ROURKELA,SUNDARGARH                             | ASHOK KUMAR DAS<br>VS        | //<br>0<br>//                       |
| 326 | D-WP(C)/46220/2026<br>WP(C)/31906/2026 | M/S.GOURI SHANKAR GENERAL STORE, KARTANG, SUBARNAPUR<br>VS<br>CHIEF MANAGER-CUM-AUTHORISED OFFICER, BANK OF BARODA, ROSARB, SAMBALPUR | BEDA PRAKASH PANDA<br>VS     | //<br>0<br>//                       |
| 327 | D-WP(C)/43250/2026<br>WP(C)/31907/2026 | PRADIPTA KUMAR DAS<br>VS<br>COLLECTOR, BALASORE                                                                                       | DWARIKA PRASAD MOHANTY<br>VS | //<br>0<br>//                       |
| 328 | D-WP(C)/45956/2026<br>WP(C)/31908/2026 | ANANTA CHARAN BHOL<br>VS<br>STATE OF ODISHA                                                                                           | ALOK KUMAR PANDA<br>VS       | //<br>0<br>//                       |
| 329 | D-WP(C)/43436/2026                     | BISWAJIT SWAIN                                                                                                                        | BIKRAM CHANDRA GHADAI        | //                                  |

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| SL  | FILING NO/CASE NO  | NAME OF PETNR./APPEL                                                    | COUNSEL FOR PETNR./APPEL | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|--------------------|-------------------------------------------------------------------------|--------------------------|-------------------------------------|
|     | WP(C)/31909/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 330 | D-WP(C)/46274/2026 | GOPAL CHANDRA NAYAK                                                     | MANAS PATI               | //                                  |
|     | WP(C)/31910/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 331 | D-WP(C)/46205/2026 | SUVENDU KUMAR PATI                                                      | SAIBRATA RATH            | //                                  |
|     | WP(C)/31911/2026   | VS<br>THE ADDL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, KENDRAPARA | VS                       | 0<br>//                             |
| 332 | D-WP(C)/45807/2026 | MANOJ KUMAR ROURAY                                                      | JNYANANANDA PANDA        | //                                  |
|     | WP(C)/31912/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 333 | D-WP(C)/45522/2026 | SABITA DAS                                                              | ATUL KUMAR MOHANTY       | //                                  |
|     | WP(C)/31913/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 334 | D-WP(C)/45725/2026 | PRADEEP KUMAR SAHOO                                                     | LINGARAJ SARANGI         | //                                  |
|     | WP(C)/31914/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 335 | D-WP(C)/45981/2026 | DEBADATTA PRASAD PRADHAN                                                | UPENDRA KUMAR SAMAL      | //                                  |
|     | WP(C)/31915/2026   | VS<br>MAHANADI COALFIELDS LTD., SAMBALPUR                               | VS                       | 0<br>//                             |
| 336 | D-WP(C)/44064/2026 | SHYAMSUNDAR MAHANTA                                                     | PRAFULLA CHANDRA ACHARYA | //                                  |
|     | WP(C)/31916/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 337 | D-WP(C)/46251/2026 | TRINATH KUMAR SAHU                                                      | DURGESH NARAYAN RATH     | //                                  |
|     | WP(C)/31917/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 338 | D-WP(C)/45600/2026 | JHANKAR KETAN CHALAN                                                    | PRASANNA KUMAR BEHERA    | //                                  |
|     | WP(C)/31918/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 339 | D-WP(C)/45612/2026 | MAA RAMACHANDI WSHG, GANJAM                                             | DIPTI RANJAN MOHAPATRA   | //                                  |
|     | WP(C)/31919/2026   | VS<br>STATE OF ODISHA                                                   | VS                       | 0<br>//                             |
| 340 | D-WP(C)/43835/2026 | MANOJ KUMAR BASTARAY                                                    | DR. SIMANCHALLA RANJIT   | //                                  |
|     | WP(C)/31920/2026   | VS                                                                      | VS                       | 0                                   |

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## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                      | NAME OF PETNR./APPEL                                                                 | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT |
|-----|----------------------------------------|--------------------------------------------------------------------------------------|------------------------------|-------------------------------------|
| 341 | D-WP(C)/44589/2026<br>WP(C)/31921/2026 | STATE OF ODISHA<br>SANJIBITA SUNA<br>VS                                              | SUSANTA KUMAR TRIPATHY<br>VS | //<br>//<br>0                       |
| 342 | D-WP(C)/44120/2026<br>WP(C)/31922/2026 | STATE OF ODISHA<br>NILAMADHAB PANDA<br>VS                                            | ABHISHEK DASH<br>VS          | //<br>//<br>0                       |
| 343 | D-WP(C)/43548/2026<br>WP(C)/31923/2026 | STATE OF ODISHA<br>SATCHIDANANDA PATNAIK<br>VS                                       | SAHASRANSU SOURAV<br>VS      | //<br>//<br>0                       |
| 344 | D-WP(C)/44558/2026<br>WP(C)/31924/2026 | STATE OF ODISHA<br>SUNIL KUMAR NAYAK<br>VS                                           | STHITI DAS<br>VS             | //<br>//<br>0                       |
| 345 | D-WP(C)/44560/2026<br>WP(C)/31925/2026 | STATE OF ODISHA<br>ASUTOSH PATTNAIK<br>VS                                            | STHITI DAS<br>VS             | //<br>//<br>0                       |
| 346 | D-WP(C)/45255/2026<br>WP(C)/31926/2026 | STATE OF ODISHA<br>M.C. OF TENDRA HIGH SCHOOL, MAYURBHANJ<br>VS                      | MAHENDRA KUMAR SAHOO<br>VS   | //<br>//<br>0                       |
| 347 | D-WP(C)/46019/2026<br>WP(C)/31927/2026 | STATE OF ODISHA<br>AMIN MAHAKUL<br>VS                                                | ALOK KUMAR PANDA<br>VS       | //<br>//<br>0                       |
| 348 | D-WP(C)/45657/2026<br>WP(C)/31928/2026 | STATE OF ODISHA<br>NAKUL CHARAN MOHANTA<br>VS                                        | TUSHAR KANTA NAYAK<br>VS     | //<br>//<br>0                       |
| 349 | D-WP(C)/44870/2026<br>WP(C)/31929/2026 | STATE OF ODISHA<br>MANDAKINI MULI<br>VS                                              | MOHAMMED RIAZ<br>VS          | //<br>//<br>0                       |
| 350 | D-WP(C)/46321/2026<br>WP(C)/31930/2026 | STATE OF ODISHA<br>MADAN KUMAR BISWAL<br>VS                                          | RAJESH RANJAN SAHOO<br>VS    | //<br>//<br>0                       |
| 351 | D-WP(C)/45915/2026<br>WP(C)/31931/2026 | THE ADDITIONAL DISTRICT MAGISTRATE(REVISION), SAMBALPUR<br>SURESH CHANDRA DASH<br>VS | SHARMISTHA SAMAL<br>VS       | //<br>//<br>0                       |
|     |                                        | STATE OF ODISHA                                                                      |                              | //                                  |

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## CASES REGISTERED REPORT AS ON :29/09/2026

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|-----|------------------------------------------|---------------------------------------------------|-----------------------------|-------------------------------------------|
| 352 | D-WP(C)/46304/2026<br>WP(C)/31932/2026   | RAMA SWAMI BOSI<br>VS<br>STATE OF ODISHA          | KRISHNA CHANDRA SAHU<br>VS  | //<br>0<br>//                             |
| 353 | D-WP(C)/45918/2026<br>WP(C)/31933/2026   | DILIP KUMAR PATEL<br>VS<br>STATE OF ODISHA        | SHARMISTHA SAMAL<br>VS      | //<br>0<br>//                             |
| 354 | D-WP(C)/46259/2026<br>WP(C)/31934/2026   | JIDIEL GAMANGO<br>VS<br>STATE OF ODISHA           | DURGESH NARAYAN RATH<br>VS  | //<br>0<br>//                             |
| 355 | D-ABLAPL/29508/2026<br>ABLAPL/11238/2026 | SK TAHESIM<br>VS<br>STATE OF ODISHA               | ARIJEET MISHRA<br>VS        | CHANDABALI /307 /2025<br>0<br>//          |
| 356 | D-ABLAPL/29509/2026<br>ABLAPL/11239/2026 | MANAS RANJAN GIRI<br>VS<br>STATE OF ODISHA        | PRAMOD KUMAR JENA<br>VS     | BASTA /228 /2026<br>0<br>//               |
| 357 | D-ABLAPL/21890/2026<br>ABLAPL/11240/2026 | DANDAPANI BISWAL<br>VS<br>STATE OF ODISHA         | KABIRAJ PRADHAN<br>VS       | ADVA /139 /2020<br>0<br>//                |
| 358 | D-ABLAPL/29333/2026<br>ABLAPL/11241/2026 | JANAKI JENA @ PAKAN PAHI<br>VS<br>STATE OF ODISHA | BISHNU PRASAD PRADHAN<br>VS | JAJPUR SADAR /304 /2026<br>0<br>//        |
| 359 | D-ABLAPL/21894/2026<br>ABLAPL/11242/2026 | DANDAPANI BISWAL<br>VS<br>STATE OF ODISHA         | KABIRAJ PRADHAN<br>VS       | ADVA /128 /2020<br>0<br>//                |
| 360 | D-ABLAPL/29339/2026<br>ABLAPL/11243/2026 | MARDARAJ PRADHAN<br>VS<br>STATE OF ODISHA         | PRAVASH CHANDRA JENA<br>VS  | BARKOTE /8 /2011<br>0<br>//               |
| 361 | D-ABLAPL/29147/2026<br>ABLAPL/11244/2026 | JYOTI SANKAR PANDA<br>VS<br>STATE OF ODISHA       | JAYANTA KUMAR PADHI<br>VS   | Maitri Vihar PS /5 /2026<br>0<br>//       |
| 362 | D-ABLAPL/29513/2026<br>ABLAPL/11245/2026 | ABEDA BEGUM LASKAR<br>VS<br>STATE OF ODISHA       | SUSANTA SEKHAR PARIDA<br>VS | CYBER CRIME AND ECONOMIC OFFEN<br>0<br>// |
| 363 | D-ABLAPL/29249/2026                      | NABHIDATYA SWALSINGH                              | DR. SIMANCHALLA RANJIT      | MOHANA /96 /2024                          |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                         | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT   |
|-----|------------------------------------------|--------------------------------------------------------------|----------------------------------|---------------------------------------|
|     | ABLAPL/11246/2026                        | VS<br>STATE OF ODISHA                                        | VS                               | ()<br>//                              |
| 364 | D-ABLAPL/29425/2026<br>ABLAPL/11247/2026 | ADDALA PADMA RAJ<br>VS<br>STATE OF ODISHA                    | MANAS KUMAR CHAND<br>VS          | / /0<br>()<br>//                      |
| 365 | D-ABLAPL/29527/2026<br>ABLAPL/11248/2026 | SHIBA SARBHANG<br>VS<br>STATE OF ODISHA                      | BIKASH KARNA<br>VS               | KANTAMAL /32 /2013<br>()<br>//        |
| 366 | D-ABLAPL/29428/2026<br>ABLAPL/11249/2026 | SUMANTA SAHOO<br>VS<br>STATE OF ODISHA                       | MANAS KUMAR CHAND<br>VS          | TANGI (KHURDA) /690 /2026<br>()<br>// |
| 367 | D-ABLAPL/29533/2026<br>ABLAPL/11250/2026 | DHARAMNATH HARIJAN<br>VS<br>STATE OF ODISHA                  | TUKUNA KUMAR MISHRA<br>VS        | / /0<br>()<br>//                      |
| 368 | D-ABLAPL/29342/2026<br>ABLAPL/11251/2026 | DEBENDRA KISAN<br>VS<br>STATE OF ODISHA                      | DEBASNAN DAS<br>VS               | REAMAL /317 /2026<br>()<br>//         |
| 369 | D-ABLAPL/29435/2026<br>ABLAPL/11252/2026 | BIBHUTI BHUSAN BISWAL<br>VS<br>STATE OF ODISHA               | MANOJ KUMAR AGRAWALLA<br>VS      | NARASINGHPUR /202 /2026<br>()<br>//   |
| 370 | D-ABLAPL/29452/2026<br>ABLAPL/11253/2026 | RAMESH KUMAR MISHRA @ RAMESH MISHRA<br>VS<br>STATE OF ODISHA | SUBHRANSU SEKHAR PANDA<br>VS     | BIDANASI /308 /2026<br>()<br>//       |
| 371 | D-ABLAPL/29453/2026<br>ABLAPL/11254/2026 | SHARAT MAJHI @ SARAT MAJHI<br>VS<br>STATE OF ODISHA          | AMLAN MOHANTY<br>VS              | R.UDAYAGIRI /16 /2006<br>()<br>//     |
| 372 | D-ABLAPL/29556/2026<br>ABLAPL/11255/2026 | NARAKANTA @ NARAHARI BEHURA<br>VS<br>STATE OF ODISHA         | JAYAKRISHNA MOHAPATRA<br>VS      | BANSADA /263 /2026<br>()<br>//        |
| 373 | D-ABLAPL/29473/2026<br>ABLAPL/11256/2026 | NIRANJAN MAJHI<br>VS<br>STATE OF ODISHA                      | PRASANT KUMAR BARIK<br>VS        | TIHIDI /339 /2026<br>()<br>//         |
| 374 | D-ABLAPL/29557/2026<br>ABLAPL/11257/2026 | BIJAY KUMAR JENA<br>VS                                       | SUDHANSHU PRASAD MAHAPATRA<br>VS | SEA BEACH /302 /2026<br>()            |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                                   | COUNSEL FOR PETNR./APPEL   | PS CASE/ LOWER COURT CASE /DISTRICT                                           |
|-----|------------------------------------------|------------------------------------------------------------------------|----------------------------|-------------------------------------------------------------------------------|
| 375 | D-ABLAPL/29506/2026<br>ABLAPL/11258/2026 | STATE OF ODISHA<br>PABI DAS<br>VS                                      | ARIJEET MISHRA<br>VS       | //<br>CHANDABALI /156 /2026<br>()                                             |
| 376 | D-ABLAPL/27526/2026<br>ABLAPL/11259/2026 | STATE OF ODISHA<br>RABINARAYAN JENA @ RABI<br>VS                       | SANJIT MISHRA<br>VS        | //<br>KANAS /93 /2026<br>()                                                   |
| 377 | D-ABLAPL/29560/2026<br>ABLAPL/11260/2026 | STATE OF ODISHA<br>HASIM ANSARI @ MUSA<br>VS                           | SK. ZAFARULLA<br>VS        | //<br>JHARSUGUDA /577 /2025<br>()                                             |
| 378 | D-ABLAPL/29343/2026<br>ABLAPL/11261/2026 | STATE OF ODISHA<br>ANKITA PRIYADARSHINI MOHARANA<br>VS                 | AMLAN SHAKTI PAUL<br>VS    | //<br>KHARABEL NAGAR P.S. /637 /2026<br>()                                    |
| 379 | D-ABLAPL/27530/2026<br>ABLAPL/11262/2026 | STATE OF ODISHA<br>SANGRAM KESHARI TARAI @ SANGRAM KESWARI TARAI<br>VS | SANJIT MISHRA<br>VS        | //<br>KRUSHNA PRASAD /226 /2026<br>()                                         |
| 380 | D-ABLAPL/29152/2026<br>ABLAPL/11263/2026 | STATE OF ODISHA<br>B.BHANU PRAKASH<br>VS                               | DIBYA JYOTI SAHOO<br>VS    | //<br>RAYAGADA TOWN /332 /2026<br>()                                          |
| 381 | D-ABLAPL/29565/2026<br>ABLAPL/11264/2026 | STATE OF ODISHA<br>LAXMIDHAR NAYAK<br>VS                               | AMRITA MOHANTY<br>VS       | //<br>PIRAHAT P.S /189 /2026<br>S.D.J.M.,BHADRAK(Bhadrak )<br>GR/0002173/2026 |
| 382 | D-ABLAPL/29357/2026<br>ABLAPL/11265/2026 | STATE OF ODISHA<br>MAHESWAR PRADHAN<br>VS                              | PRAVASH CHANDRA JENA<br>VS | BARKOTE /8 /2011<br>()                                                        |
| 383 | D-ABLAPL/29493/2026<br>ABLAPL/11266/2026 | STATE OF ODISHA<br>NARENDRA BADAJENA<br>VS                             | SUDEEP KUMAR SARANGI<br>VS | //<br>CHANDAKA P.S. /155 /2026<br>()                                          |
| 384 | D-ABLAPL/29364/2026<br>ABLAPL/11267/2026 | STATE OF ODISHA<br>SUKANT MARTHI@SUKANTA MARTHI<br>VS                  | BIJAY KUMAR BEHERA<br>VS   | //<br>KHURDA SADAR /395 /2026<br>()                                           |
| 385 | D-ABLAPL/29368/2026<br>ABLAPL/11268/2026 | STATE OF ODISHA<br>SANGRAM NAYAK<br>VS<br>STATE OF ODISHA              | RASHMIKANTA MAHALIK<br>VS  | //<br>CRR1 /247 /2026<br>()                                                   |

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| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                    | COUNSEL FOR PETNR./APPEL         | PS CASE/ LOWER COURT CASE /DISTRICT                                 |
|-----|------------------------------------------|---------------------------------------------------------|----------------------------------|---------------------------------------------------------------------|
| 386 | D-ABLAPL/29511/2026<br>ABLAPL/11269/2026 | TIMAN@RANJEET BEHERA@SUSHIL<br>VS<br>STATE OF ODISHA    | ANUGRAHA NARAYAN SAMANTRAY<br>VS | DHENKANAL SADAR /197 /2018<br>()<br>//                              |
| 387 | D-ABLAPL/29371/2026<br>ABLAPL/11270/2026 | ASHOK BISWAL<br>VS<br>STATE OF ODISHA                   | SANTOSH KUMAR DWIVEDY<br>VS      | SORO /458 /2026<br>()<br>//                                         |
| 388 | D-ABLAPL/29376/2026<br>ABLAPL/11271/2026 | TANURADHA DAS<br>VS<br>STATE OF ODISHA                  | AMULYA RATNA PANDA<br>VS         | SAHADEV KHUNTA /398 /2026<br>()<br>//                               |
| 389 | D-ABLAPL/29514/2026<br>ABLAPL/11272/2026 | ARABINDA SAHOO<br>VS<br>STATE OF ODISHA                 | ANUGRAHA NARAYAN SAMANTRAY<br>VS | JAGATSINGPUR /605 /2025<br>()<br>//                                 |
| 390 | D-ABLAPL/29383/2026<br>ABLAPL/11273/2026 | TAPAN DADAKA<br>VS<br>STATE OF ODISHA                   | DIPTI RANJAN BHOKTA<br>VS        | SEMILLIGUDA /118 /2024<br>()<br>//                                  |
| 391 | D-ABLAPL/29515/2026<br>ABLAPL/11274/2026 | KAMAL UDDIN@KAMAL UDDIN LASKAR<br>VS<br>STATE OF ODISHA | SUSANTA SEKHAR PARIDA<br>VS      | CYBER CRIME AND ECONOMIC OFFEN<br>()<br>//                          |
| 392 | D-ABLAPL/29568/2026<br>ABLAPL/11275/2026 | BIPINI SETHY<br>VS<br>STATE OF ODISHA                   | PRAKASH KUMAR MISHRA<br>VS       | NARASINGHPUR /202 /2026<br>()<br>//                                 |
| 393 | D-ABLAPL/28238/2026<br>ABLAPL/11276/2026 | SIBAPRASAD BEHERA<br>VS<br>STATE OF ODISHA              | SIVA SANKAR CHAINI<br>VS         | BASUDEVPUR /390 /2026<br>()<br>//                                   |
| 394 | D-ABLAPL/29148/2026<br>ABLAPL/11277/2026 | PRAVAT @ PRASAN KUMAR SAHOO<br>VS<br>STATE OF ODISHA    | SANDEEP RAJ PANDA<br>VS          | RAIRANGPUR TOWN /72 /2005<br>()<br>//                               |
| 395 | D-ABLAPL/29575/2026<br>ABLAPL/11278/2026 | SAMIR AKTAR @ SAMEER AKTAR<br>VS<br>STATE OF ODISHA     | JASHOBANTA DASH<br>VS            | PATNA /226 /2026<br>J.M.F.C.,KEONJHAR(Kendujhar)<br>GR/0000792/2026 |
| 396 | D-ABLAPL/29577/2026<br>ABLAPL/11279/2026 | SAROJ KUMAR KHUNTIA<br>VS<br>STATE OF ODISHA            | PABITRA KUMAR DUTTA<br>VS        | / /0<br>()<br>//                                                    |
| 397 | D-ABLAPL/29580/2026                      | PRAMOD MUDULI @ PRAMOD KUMAR MUDULI                     | SUMANTA MALIK                    | BALANGA /280 /2026                                                  |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                | COUNSEL FOR PETNR./APPEL     | PS CASE/ LOWER COURT CASE /DISTRICT       |
|-----|------------------------------------------|-----------------------------------------------------|------------------------------|-------------------------------------------|
|     | ABLAPL/11280/2026                        | VS<br>STATE OF ODISHA                               | VS                           | ()<br>//                                  |
| 398 | D-ABLAPL/28192/2026<br>ABLAPL/11281/2026 | CHANDRA KANTA NAYAK<br>VS<br>STATE OF ODISHA        | SANJIB KUMAR BHANJADEO<br>VS | BARI RAMCHANDRAPUR /186 /2026<br>()<br>// |
| 399 | D-ABLAPL/29165/2026<br>ABLAPL/11282/2026 | TAPAN KUMAR DASH<br>VS<br>STATE OF ODISHA           | SANJIB KUMAR BHANJADEO<br>VS | KHURDA MODEL /371 /2026<br>()<br>//       |
| 400 | D-ABLAPL/29613/2026<br>ABLAPL/11283/2026 | PANKAJINEE SAMAL @ PINKY<br>VS<br>STATE OF ODISHA   | JAJATI KESHARI KHUNTIA<br>VS | NILGIRI /425 /2026<br>()<br>//            |
| 401 | D-ABLAPL/29614/2026<br>ABLAPL/11284/2026 | JITENDRA HARIJAN<br>VS<br>STATE OF ODISHA           | UMAKANTA BARIK<br>VS         | RAIGHAR /3 /2026<br>()<br>//              |
| 402 | D-ABLAPL/29751/2026<br>ABLAPL/11285/2026 | TAPAS RANJAN MAHANTA<br>VS<br>STATE OF ODISHA       | SOUMYA RANJAN PATI<br>VS     | / /0<br>()<br>//                          |
| 403 | D-ABLAPL/29128/2026<br>ABLAPL/11286/2026 | SAGAR SAHU<br>VS<br>STATE OF ODISHA                 | SUJATA JENA<br>VS            | JARAPADA /451 /2026<br>()<br>//           |
| 404 | D-ABLAPL/29617/2026<br>ABLAPL/11287/2026 | CHIKU @ DIBYAJYOTI PRADHAN<br>VS<br>STATE OF ODISHA | SONALI PANDA<br>VS           | GOBINDAPUR /220 /2026<br>()<br>//         |
| 405 | D-ABLAPL/29582/2026<br>ABLAPL/11288/2026 | RANJAN BHATRA<br>VS<br>STATE OF ODISHA              | AMIT KUMAR SAHU<br>VS        | KAKIRIGUMMA /27 /2026<br>()<br>//         |
| 406 | D-ABLAPL/29586/2026<br>ABLAPL/11289/2026 | MANAS RANJAN RATH<br>VS<br>STATE OF ODISHA          | ASHOK DAS<br>VS              | PARLAKHEMUNDI /378 /2026<br>()<br>//      |
| 407 | D-ABLAPL/29058/2026<br>ABLAPL/11290/2026 | TRINATH SAHU<br>VS<br>STATE OF ODISHA               | SAROJ KUMAR MISHRA<br>VS     | KANTAMAL /11 /2026<br>()<br>//            |
| 408 | D-ABLAPL/29778/2026<br>ABLAPL/11291/2026 | KULIA @ RABINDRA NAYAK<br>VS                        | PRAKASH CHANDRA DASH<br>VS   | MAHAKALPARA /240 /2026<br>()              |

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :29/09/2026

| SL  | FILING NO/CASE NO                        | NAME OF PETNR./APPEL                                                 | COUNSEL FOR PETNR./APPEL    | PS CASE/ LOWER COURT CASE /DISTRICT  |
|-----|------------------------------------------|----------------------------------------------------------------------|-----------------------------|--------------------------------------|
| 409 | D-ABLAPL/29317/2026<br>ABLAPL/11292/2026 | STATE OF ODISHA<br>CHINMAYA SAHOO@SIPU SAHU<br>VS<br>STATE OF ODISHA | T.DHIREN KUMAR DORA<br>VS   | //<br>AIRPORT /359 /2026<br>()<br>// |
| 410 | D-ABLAPL/29589/2026<br>ABLAPL/11293/2026 | UMESH POLAKI<br>VS<br>STATE OF ODISHA                                | ASHOK DAS<br>VS             | PARLAKHEMUNDI /378 /2026<br>()<br>// |
| 411 | D-ABLAPL/29691/2026<br>ABLAPL/11294/2026 | RADHA BARIK@RADHAMANI BARIK<br>VS<br>STATE OF ODISHA                 | RAJENDRA NARAYAN ROUT<br>VS | BRAHMAGIRI /435 /2026<br>()<br>//    |